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[Shri H. V. Pataskar.] of each of the following orders made by the Delimitation Commission under section 8 of the Delimitation Commission Act, 1952: —

- (i) Final Order No. 21, dated the 22nd January 1955, in respect of the State of Assam. [Placed in the Library, see No. 31/55.]
- (ii) Final Order No. 22, dated the 3rd February 1955, in respect of the State of Vindhya Pradesh. [Placed in the Library, see No. S-32/55.]

MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE OF THE NATIONAL CADET CORPS¹

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): Sir, I beg to move:

"That in pursuance of clause (i) of subsection (1) of section 12 of the National Cadet Corps Act, 1948, as amended by the National Cadet Crops (Amendment) Act, 1952, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Central Advisory Committee of the National Cadet Corps for a term of one year."

MR. CHAIRMAN: The question is:

"That in pursuance of clause (i) of subsection (1) of section 12 of the National Cadet Corps Act, 1948, as amended by the National Cadet Corps (Amendment) Act, 1952, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Central Advisory Committee of the National

to Questions Cadet Corps for a term of one year."

The motion was adopted.

MR. CHAIRMAN: I have to inform hon. Members that Thursday, the 3rd March 1955, has been fixed as the last date for receiving nominations and Monday, the 7th March 1955 for holding election, if necessary, to the Central Advisory Committee of the National Cadet Corps.

The nominations will be received in the Rajya Sabha Notice Office up to 12 NOON on the 3rd. The election, which will be conducted in accordance with the system of proportional representation by means of the single transferable vote, will, if necessary, be held in Secretary's room (Room No. 29) Ground Floor, Parliament House, between the hours of 3 P.M. and 5 P.M. on the 7th.

THE BUDGET (RAILWAYS), 1955-56 —GENERAL DISCUSSION—continued.

Mr. CHAIRMAN: Yes, Dr. Bar-lingay.

[Mr. DEPUTY CHAIRMAN in the Chair.]

SHRI H. C. MATHUR (Rajasthan) r Don't you think, Sir, we must have the Railway Minister here?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): I am here, Sir.

SHRI H. C. MATHUR: You are here; it is all right. We do not object to it. This is the Railway Budget and is a very important matter.

SHRI M. VALIULLA (Mysore): The Minister has come.

MR. DEPUTY CHAIRMAN: He has come. Yes, go on Dr. Barlingay.

डा० डब्लू० एस० बॉलिंगे (मध्य प्रदंश): उपाध्यच महोदय, श्री लाल बहादूर शास्त्री जी

ने यह जो बजट हम लोगों के सामने पेश किया हैं उस सम्बन्ध में मेरें दृष्टिकोण से एक ही बात हो सकती हैं और वह हैं कंत्रल प्रशंसा। दूसरी चीज हो ही नहीं सकती। मेंंने शास्त्री जी का भाषण बहुत गाँर से पढ़ा और इस समय मेरें भाषण करने में दिक्कत यह हैं कि जिन चीजों के बार में में कुछ सुकाव करना चाहता था उन सब चीजों के बार में उन्होंने पहले ही कुछ न कुछ कह दिया।

SHRI H. C. MATHUR: Very clever of him.

हा० हब्ल्० एस० बालिंगे: कहते हैं "व्यासांच्छिटं जगत्सर्वम्"। वेद व्यास के बारं में यह कहा गया है कि जगत में जो कुछ कहा गया है वह पहले ही व्यास ने लिख दिया है। श्री लाल बहादुर शास्त्री जी ने अपने भाषण में करीब करीब एंसी ही कुछ बात कर दी हैं। में सीनटंशन के बार में कहना चाहता था, तो सीनटंशन के बार में वहां सब चीजें मांजूद हैं। रंलवे कालोनीज के बार में कहना चाहता था, वह भी यहां मांजूद हैं। क्या चीज नहीं हैं, सब ही कुछ हैं, तो मैं कहं क्या?

श्री किशन चन्द (हॅदराबाद)ः तारीक कीजिए ऑर क्या।

डा० डब्ल्० एस० वालिंगे: वह तो मेरा लाट ही हैं। वह तो में कर ही रहा हूं।

श्री किशन चन्दः बहुत अच्छी बात है।

डा० डब्ल्० एस० बालिंगी: मैं अगर थोई में इस वजट का वर्णन करूं तो मैं यह कह्ंगा कि इस वजट में लाल बहादुर शास्त्री जी का जो व्यक्तित्व हैं वह यहां प्रकट हो गया हैं। गए साल का वजट शायद आप कह सकते थे कि लाल बहादुर शास्त्री जी का नहीं हैं। लेकिन यह वजट विलक्जल लाल बहादुर शास्त्री जी का हैं। यह बजट दंखकर एकदम आप कह सकते हैं कि यह बजट द्सरा कोई नहीं प्रस्तुत कर सकता सिवाय लाल बहादुर जी के। श्री लाल बहादुर शास्त्री, जहां तक हमें पता हैं, एक बई डिमोक्टेंट हैं, उनकी गरीवों के प्रीत वड़ी सहानुभ्ति हैं आँ अगर इस बजट में कोई चीज आपको मिलती होगी तो वह यह हैं कि जहां जहां उन्होंने हाथ लगाया, उन्होंने गरीवों का उपकार किया।

चाहे जनरल बजट हो या रंलवे बजट हो, उसके दो भाग तो रहते ही हैं, एक भाग रहता हैं आय का और दूसरा रहता हैं व्यय का। कोई भी अधिकारी या मंत्री आय करेंसे उत्पन्न करता हैं, किस तरीके से वह पैसा कमाता हैं, इससे भी उनका मन किस दिशा की और जा रहा हैं इसकी अभिव्यक्ति होती हैं।

अब आप देखें कि गए साल हम लोगों में सं करळ लोगों ने यह कहा था कि रलवे केवल एक कार्माशयल कंसर्न नहीं हैं बील्क राष्ट्र को एकवित बनाने के लिए एक बनाने के लिए एक बडा भारी साधन हैं। हम लोगों में से कड़ लोगों ने नए साल यह भी कहा था कि अपने हंश में ये जो रंसने के किराए हैं वे. अगर इस द्रीष्ट से देखा जाए लो ठीक नहीं मालम होते। दस मील जाए तो किराए का रंट वही, साँ मील जाए तां किराए का रंट वही आँर एक हजार मील जाए तो किराए का रंट वहीं। एंसी चीज आज तक माजूद थी और गए साल मेर' मित्र श्री किशन चन्द ने यह बात बड़ जोर से कही थी कि यह बात ठीक नहीं हैं। इस साल श्री लाल बहादूर शास्त्री जी ने वह बात फॉरन मान ली। उन्होंने अपने भाषण में यह बताया है कि अभी तक जो रेलवे फंचर की पद्धीत चाल थी. वह सचम्च में बडी सदीव थी और उससे गरीबों का नुक्सान हुआ हैं, उससे यात्रियों को भी नक्सान पहुंचा हैं, उससे रंलवे की आय पर भी बहुत बड़ा प्रभाव पड़ा हैं। उन्होंने यह बात बिलक्रल स्पष्ट कर दी और मंजर भी की। किसी दोष को कबल करना यह भी हमारं शास्त्री जी की एक विशेषता हैं। वे गलती साफ साफ कबल करते हैं क्योंकि व जानते हैं कि आसिर वे भी आदमी हैं और कॉन आदमी गलती नहीं करता है। तो मैं यह उनकी एक वडी महत्ता समभता हुं। मेरं जमाने के एंडवोकेंट होते तो गलती करने के बाद कहते कि हमारी गलती नहीं हैं।

श्री आरु यु० अरिनभोज (मध्य प्रदेश): आप भी नहीं कहते।

डा० डब्ल्० एस० बॉलिंगे: ठीक हैं, मैं यहां एंडवांकेट हूं नहीं। लेकिन शास्त्री जी के बार में हम लोगों ने जो विशेषता पाई हैं वह यह हैं कि वे इतने सरल स्वभाव के हैं कि अगर उन्होंने कोई गलती की तो वे कहते हैं कि मैंने गलती की। अगर इस संभाषण की गए साल के संभाषण से तुलना कर तो आपको फॉरन माल्म हो जाएगा कि गए साल उन्होंने जो गलती की थी उसको उन्होंने इस साल दुरुस्त करने की कोशिश की हैं।

में आंकड़ों के बार में बहुत ज्यादा कहना नहीं चाहुंगा क्योंकि बहुत से आंकर्ड शास्त्री जी ने अपने भाषण में दं दिए हैं । फेयर्स करेंसे घटाए गए हैं. यात्रियों को कितनी स्विधाएं दी गई हैं. प्लॅटफार्म का टिक्ट दो आने के बजाय एक आने का कैंसे किया गया है. ये सब बातें सब लोगों को माल्म ही हैं और इनको बोहराना में आवश्यक नहीं समभता। लीकन आय के बारं में एक बात में जरूर आपके ध्यान में लाना चाहता हूं। आप देखेंगे कि इस साल गए साल की तुलना में, गए साल की अपेद्धा, जो सरप्लस हैं, जो अवशेष हैं वह काफी हैं। करीब करीब सात, सार्व सात करोड इस वक्त अवशेष रहने वाला हैं। रंलवे की तरफ से जनरल रंबेन्युज में जो कांद्रिब्य्शन हुआ करता है वह अगर ध्यान में लाया जाए और वेंसे ही जो डीप्रिसियेशन फंड हैं उस पर भी अगर विचार किया जाए (क्योंकि इस साल ये दोनों कांट्रिब्युशन्स गए साल से ज्यादा हैं), अगर यह देखा जाए तो आपको यह पता चलेगा कि इस साल गए साल की अपंचा करीब करीब १० करोड या ११ करोड तक रंबेन्य बढ जाने वाला है।

अब इसका कारण क्या हैं और यह बढ़ती कैंसे हुई हैं? इसका अगर आप विश्लेषण करें तो आपको सब पता चल आएगा। कुछ असबारों में यहां तक कहा हैं कि यह जो बजट हैं यह एक मैंग आफ टिक्स हैं, यह एक टिकरी हैं। उन्होंने क्या किया हैं? कुछ किराए घटा दिए हैं जैसे तीन साँ मील और उससे ऊपर किराए घटा दिए हैं, लेकिन एक से डंढ साँ मील तक, जो टेलि-स्कोप का प्रथम चरण हैं, उसके किराए बढ़ा दिए हैं, और वेंसे ही जो फ्रेट हैं, जो माल का आयात निर्यात हुआ करता हैं, उस सम्बन्ध में भी एंसा ही किया हैं कि जो छोट छोट डिस्टैं-सेज हैं, उनका किराया बढ़ा दिया और जो बड़ें बड़ं डिस्टैं-सेंज हैं उनका किराया घटा दिया। इस वजह से एंसा एंडजस्टमेंट करके उन्होंने यह तय किया हैं कि हम करीब करीब दस करोड़ रुपया और ज्यादा बढ़ा लेंगे।

इसको कुछ लोग बँग आफ ट्रिक्स कहते हैं। यह करेंसे हुआ है, इसका थोड़ा सा विश्लेषण अगर हम करें तो मालूम होगा कि इसके कारण तीन हैं। एक, जैसा मैंने कहा कि टीलस्कोप का जो पहला चरण हैं उसमें किराया बढ़ा दिया. वेंसे ही जो आयात निर्यात हैं उसके प्रथम चरण में फ्रंट बढ़ा दिया. और साथ ही साथ जिसको " स्माल्स " कहते हैं" यानी जिसमें परा वैगन लोड नहीं होता है उसका भी किराया बढ़ा दिया। और में समभता हूं कि उन्होंने इसके जो कारण दिए हैं वे भी ठीक हैं। अब ये जो निन्दक हैं वे यह कहते हैं कि यह जो प्रथम चरण में बढ़ती कर दी गर्ड हैं वही इसका कारण हैं। लेकिन में इससे सहमत नहीं हूं। जो गए साल के रिवाइण्ड एस्टिमेट्स हैं' उनको अगर आप बहुत गाँर से पढ़ें और आज का जो एस्टिमेट हैं उसकी भी आप पढ़ें तो आपको यह माल्म होगा कि सामान्यतया आजकल लोगों की प्रवत्ति ज्यादा प्रवास करने की हैं। जो आय बढ़ रही हैं उसका कारण यह नहीं हैं कि हमने फैयर्स में कुछ बढ़ावा कर दिया है, बढ़ती कर दी हैं, बील्क सामान्यतया आज कल के लोग ज्यादा प्रवास करते हैं और यही सचमुच में उसका कारण है। तो इसलिए बढ़ती हो गई, इसकी वजह से अगर कोई यह समभी कि गरीबों के ऊपर अन्याय किया हुआ हैं तो इससे में सहमत नहीं हूं। कूछ लोग यह कहते हैं कि अगर, यह टीलस्कोप का जो प्रथम चरण हैं. उसमें आपने फेयर्स बढ़ा दिए तो उसके नतीने क्या होंगे ? नतीना यह होगा कि जों छोट' छोट' व्यापार हैं, छोट' छोट' उद्योग धंधे हैं, उनमें काम करने वाले जो गरीव लोग प्रवास करना चाहते हैं उनके उपर इसका बहुत बुरा असर होगा। उसका प्रत्युत्तर यह हैं: में समभ्रता हूं कि कुछ हद तक यह बात ठीक हैं। और शायद जब अगले साल का रंलवे बजट आएगा तो उसमें यह जो टीलस्कोप के प्रथम चरण में वृद्धि कर दी गई हैं उसको हमार शास्त्री जी नष्ट कर देंगे। और मुभ्ने प्री आशा हैं कि वे नष्ट कर देंगे।

श्री एच० पी० सक्सेना (उत्तर प्रदंश)ः मुमकिन हैं कि इसी साल नष्ट कर दें।

डा० डब्ल्० एस० वालिंगं : तव तो वडी ही अच्छी बात होगी लेकिन जो लोग यह आद्यंप करते हैं या. जिनके मंह से निन्दा निकलती हैं, उन लोगों को यह समझना चाहिये कि आखिर हम लोग इस वक्त एक प्लान, दूसरा प्लान, प्लान ही प्लान बनाने में लगे हुए हैं--हम बहुत जल्द आगे बढ़ना चाहते हैं । अगर हम आगे बढ़ना चाहते हैं तो कूछ हद तक हमें स्वार्थ-त्याग भी करना चाहिये । स्वार्थ-त्याग के बगैर, ज्यादा मेहनत के बगैर, जैसा कि हमार जवाहरलाल जी हमेशा कहते हैं. हम तरक्की नहीं कर सकते। अभी आगे की जो जैनरंशन है उनके सामने तो कोई सुख नहीं हैं. उनको तो बिल्कूल दूख ही दूख हैं और इस दूख को ही उन्हें सूख मानना चाहिये। चींद इस तरीकें से यह पीढ़ी आगे बढ़ेंगी तब ही इस दंश की तरक्की हो सकेगी। इस लिये में आप से यह निवेदन करना चाहता हूं कि अगर हम को आगे बढ़ना हैं, रंलवे सिस्टम की बढती करना हैं. ज्यादा रंलवे की लाइनें बनाना है, इंजन बनाना है, ज्यादा तरक्की करनी हैं तो सब चीजों में हम को कड़ हद तक स्वार्थ-त्याग करना ही होगा।

साथ ही साथ में इसका द्सरा पहल् आपके सामने रखना चाहता हुं। वह द्सरा पहल् यह हैं कि एयरोप्लेन और रंलवे में कोई स्पर्का

नहीं हो सकती, बहुत दूरी का अन्तर रहा तो पहले आप एचरोप्लेन से जाने की कोशिश करेंगे. बाद में रेलवे से । देंसे ही छोटे छोटे जो डिस्टेंसेज हैं, छोट छोट जो अन्तर हैं उनके लिये आप रेलवे से प्रवास करने के स्थान पर बस से प्रवास करें तो क्या ज्यादा अच्छा नहीं होगा ? हमको रंलवेज की तरह बस सर्विस भी बड़ी एफिशेंट चाहिये और मैं समझता हूं कि यदि टीलस्कोप के प्रथम चरण के फंयर्स थोर्ड से बहते हैं तो इसकी वजह से बसेज और रंलवे के बीच जो स्पर्धा चलती हैं वह स्पर्धा कुछ इट तक कम हो जायंगी और सम्भवतः हमारी जो बस सर्विसेज हैं वे ज्यादा एफिशेंट बन जायं। इसीलये यद्यपि में यह चाहुंगा कि फेयर्स में यह जो थोड़ी वृद्धि हुई हैं वह नहीं होनी चाहिये, फिर भी जो बातें में ने आपके सामने रखी हैं और जो कारण आपके सामने रखने की कोशिश की हैं उस द्रिंद से में समझता हूं कि यह वृद्धि उपेचणीय हें. चम्य हैं।

अब व्यय के बार में में आपके सामने कड़ विचार रखना चाहता हुं। शास्त्री जी को यह विदित्त है--- ऑर हम सब लोगों को विदित हैं -- कि रंलवेज करीव करीव इस लाख लोगों को काम देती हैं। अगर सब से महत्व की कोई नेशनल इंडस्ट्री होगी तो वह है रेलवेब । अब आप दस लाख के ऊपर न जाइए. दस लाख तो कर्मचारी हो गए। लेकिन जिस कटम्ब से वे कर्मचारी आते हैं अगर उनकी संख्या आप ले लें तो करीब करीब ४० लाख लोग रंलवंज के मातहत हैं. रंलवंज से जो प्राप्ति होती हैं उस से वे लाग अपना पेट भरते हैं । अब ये ४० लाख लोग जो रंलवे के कर्मचारी हैं और स्टंट के कर्मचारी हैं. उनका रहन-सहन. उनकी प्रवृत्तियां, उनको कितनी स्विधायं होती हैं. कितनी नहीं होती हैं. उन सभी बातों पर अगर आप विचार कर तो यह एक बर्ड ही महत्व का प्रश्न हो जायगा । आप जानते हैं कि आज इस दंश में हम लोगों ने कुछ कम्यानिट प्रोजेक्ट्स चलाये हुए हैं. वसे ही नेशनल एक्सार्टशन सर्विस चलाई हैं। डा० डब्ल्० एस० बालि⁸में

निस्सन्दंह ये बहुत अच्छी योजनायें हैं। लीकन इन सब से पहले रेलवेज आ गई थीं। जब तक हम पराधीन थे. हमारा केवल एक ही उद्देश्य था कि इन रंलवेज सं किस प्रकार हम ज्यादा से ज्यादा परसा कमा लीं और इनके कर्मचारियों को कम से कम पैसा कैंसे दें। हमार पराने शासकों के सामने यह प्रश्न था। आज हमार सामने यह प्रश्न नहीं हैं। हमार सामने प्रश्न यह है कि इन ४० लाख मन्द्यों की प्रवित्तयों को रलवे किस प्रकार कंटोल करें ताकि वे दंश के लियें हितकर सिद्ध हो सकें। मानिये कि यह सब के सब लोग बैवक कों की तरह से रहते हैं. वहीं गन्दगी से रहते हैं. उन में कोई मैनर्स नहीं है. सभ्यता नहीं हैं, तो क्या इन चीजों का असर हमार दंश के ऊपर नहीं पड़िंगा । शास्त्री जी ने अपने अभिभाषण में यह बात स्पष्ट की हैं. और उन्होंने बताया कि पहले हमारी जो रंलवे को'लॉनीज थीं वे हॅपहेजर्ड तरीके पर बढ़ती ही चली जाती थीं. लेकिन हम रेलवे कॉलोनीज को ठीक तार सं प्लान्ड तरीके पर बनवाने की कोशिश करींगे। यह एक बहुत अच्छी चीज द हीं।

लेकिन इस सम्बन्ध में मुझे कुछ सुचनायें जरूर दंनी हैं । जो रलवे स्टेशंस होते हैं और जो रंलवे की लोनीज होनी हैं वे भी दो प्रकार की हैं । कुछ रंलवं को लांनीज एंसी हैं जो कि जंगलों में हैं, दहातों में हैं और कुछ रंलवे को'लांनीज एंसी हैं जो कि शहरी इलाके में आती हैं ऑर उन्हें शहरी रेलवे कॉलोनीज कहा जा सकता हैं। अब मैं अर्ज यह करूंगा कि आप एक दंहाती रंलवे की लोनी ले लीजिये । मेरी द्रिष्ट सं, जो दंहाती रंलवे को लोनी हैं वह एक आदर्श चीज होनी चाहिये, और में समझता हूं कि अगर इस सम्बन्ध में में एक बात कह दूं तो शास्त्री जी मूझे जरूर चमा करेंगे। मेरा कहना यह हैं कि आजकल जो प्रवृत्ति हैं, वह यह हैं कि हम स्वीपर्स यानी मिहतर लोगों की संख्या ज्यादा बढ़ाना चाहते हैं, और समझते हैं कि उनके विना हमार दंश में सफाई ज्यादा नहीं रह इस सम्बन्ध में एक दो बातें कह दूं. ती आप माफ करें। प्लॉटो या एरिस्टोटल ने. जो पॉलिटिक्स के ऊपर गुन्थ लिखे थे. उसमें उन्होंने बताया था कि "कोई भी स्टंट एंसा नहीं हो सकता, खासकर विग सिटी स्टंट बहां गलामी न रहे।" उन्होंने गलाम और नागरिकों में फर्क किया था। किन्तु उनके फर्क का मुख्य कारण यह है कि उनके ध्यान में यह बात नहीं आई कि सामान्यतः हरिजन नोग जो काम करते हैं वे नागरिक लोग करेंसे कर सकते हैं ? यह बात उनके ध्यान में बिल्कूल ही नहीं आई । मैं तो इस सम्बन्ध में यही कहुंगा कि अगर समाज के अन्दर किसी आदमी ने इस ब्राई को दूर करने की कोशिश की हैं तो वे महात्मा गांधी जी ही हैं। उन्होंने अपने सावरमती आश्रम में पहले से ही यह प्रयत्न किया कि जो मलमूत्र विसर्जन करते हैं उन्हें ही उसको उठाना चाहिए। मैं यह बात नहीं कहूंगा कि महात्मा गांधी जी ने जो यह नई प्रेरणा लोगों को दी थी. वह फॉरन रंलवे में भी आ जानी चाहिए। इस कार्य को पूरा करने में जो कठिनाइयां हैं. उन्हें में ठीक प्रकार से जानता हुं। लेकिन में आपके सामने जो चीज दोहराना चाहता हूं वह यह हैं कि अगर रंलवे वाले ही सफाई नहीं रखेंगे तो दूसर लोग किस तरह से रख सकते हैं। मैंने स्वयं तीसरं, दूसरं और फर्स्ट कलाख

में प्रवास किया हैं, कि न्तु में वह सेंद के साथ आपके सामने यह बात रखना चाहता हैं कि तीसर वर्ग के जो यात्री हैं, वे बुरी तरह से पंश तां आतं ही हैं—वं इधर उधर थ्क देंते हैं, सफाई का कोई भी ख्याल नहीं रखतं—ये सब बातें ठीक हैं, लेकिन साथ ही साथ जब रंलवे कर्मचारी भी इस तरह की बातें करें तो बहुत दुःख होता हैं। मैंने स्वयं दंखा है कि रंलवे कर्मचारी वही बातें करते हैं जो कि तीसर वर्ग के यात्री करते हैं । वे जगह जगह पर थ्कते हैं, बीड़ी के दुकड़े इधर उधर फेंक दंते हैं जो कि जिसता नहीं हैं।

MR. DEPUTY CHAIRMAN: You should close now, Dr. Barlingay.

Dr. W. S. BARLINGAY: I will take only five minutes.

MR. DEPUTY CHAIRMAN: Your party has given ten names. I think I will have to provide for as many of them as possible. You have al ready............

SHRI H. N. KUNZRU (Uttar Pradesh): Do we recognize any party? Do we recognize the views of any party outside this Chamber?

Mr. DEPUTY CHAIRMAN: Party within the Chamber—the Government party, I mean.

PROF. G. RANGA (Andhra): If there is any agreement between their party......

MR. DEPUTY CHAIRMAN: I do not think there is any such agreement.

डा० डब्ल्० एस० बालिंगे : मैं केवल पांच मिनट से ज्यादा नहीं ल्ंगा। मैं आपसे जो निवेदन करना चाहता हूं वह यह हैं कि ये जो रेलवें कर्मचारी हैं वे दूध में दही के कण के समान हैं। जिस तरह से दूध में एक ब्ंद दही डाल दंने से सारा दूध दही बन जाता हैं, वैसे ही रेलवें के पचास लाख कर्मचारी अगर हमार दंश की सम्यता को ठीक रखें, रहन सहन को ठीक रखें. सफाई रखने लगें और करप्शन न करें तो इससे हमार दंश का जो स्तर हैं, वह बढ़: जायगा।

एक चीज और में आपके सामने रखना चाहता हूं और फिर में अपना भाषण समाप्त करता हूं। आप सब लोग जानते हैं कि कुछ समय पहले रंलवे के लिये एक फाइव ड्यर प्लान बनाया गया था । इस प्लान में चार सौं करोड़ रुपया सर्च करने का अंदाजा था। इस सरकार की दूसरी मिनिस्ट्री में क्या हो रहा हैं, क्या नहीं हो रहा हैं, कम्युनिटी प्रोजेक्ट में क्या हो रहा है. इस बारे में कुछ नहीं कहना चाहता हुं। लेकिन रंलवे के सम्बन्ध में जो बात हैं वह बिल्कूल स्पष्ट हैं। रलवे ने चार साँ करोड़ रुपये के बदले ४९८ करोड रुपया व्यय करने की कोशिश की हैं और में समझता हूं कि यह एक सराह-नीय बात हैं । वैसे ही आप किसी भी स्फियर में चले बाइये तो आप देखेंगे कि कहीं पर एक्सिडेंट कम करने की बात हो रही हैं, कहीं पर एफिशेंसी बढ़ाने की बात हो रही हैं तो कहीं पर सफाई रखने की बात हो रही हैं। श्वास्त्री जी ने अपने भाषण में हर चीज के विषय में कहा हैं और इसके लिये में उनकी मुक्त कंठ से प्रशंसा ही प्रशंसा करना चाहता हूं।

जो चीज मैंने पहले कही थी कि टॉलिस्को-पिक के प्रथम चरण में किराया थोड़ा सा बढ़ा दिया है अगर वह भी घटा दिया होता तो इस बजट के समान ऑर कोई सुन्दर बजट नहीं होता । मुझे इस सम्बन्ध में इतना ही कहना है । एक दफा मैं फिर माननीय रंलवे मंत्री जी को धन्यवाद दंता हूं ऑर अपना भाषण समाप्त करता हूं।

SHRI H. C. MATHUR: Mr. Deputy Chairman, I have some very strong criticism to offer on this Railway Budget and presently I shall place before you some very disquieting facts. But I shall be an ungrateful person if I do not acknowledge at the very outset that personally I always

[Shri H. C. Mathur.] received all courtesy and consideration at the hands of the hon. the Railway .Minister and I admire his human qualities and humility. But, Mr. Deputy Chairman, this sentiment and feeling, is not going to stand between you and me and my duty towards this House and, also, to the hon. the Railway Minister.

Now, if you want to get a correct appreciation of this Railway Budget, I think, we should start from the beginning. And when I say from the beginning, I beg to submit, Sir, that the Railway administration had started preparing the mind of the country much earlier than now. When they had this Railway Budget in their minds, they started creating a certain atmosphere in this country, so that a very congenial sort of atmosphere—an artificial atmosphere, of course-could be created to receive this Budget. I would like to draw your particular attention. Mr. Deputy Chairman, that only about a month or so back, a party of pressmen was sent round the country on a study tour or whatever you might call it; about six thousand miles were covered; and the members who were in this party have doled out certain information for the benefit of this country. And all these long articles have appeared only during the course of the last ten to fifteen days. I quite appreciate, and I at once realise, that Mr. Vasisht had been to the U.S.S.R.. and he had also learnt a little bit of the art of conducting tours....

PROF. G. RANGA: Who is Mr. Vasisht?

SHRI H. C. MATHUR: He is a Member of the Railway Board, and he continues to be there. Mr. Deputy Chairman, if you just study these articles, you will find that the plethora of infomation, the details of information, and the facts and figures, which have been given in these articles are not to be found anywhere. Fortunately or unfortunately, I also, during the intersession period, had been almost on a similar tour, and had covered about 3,000 to 4,000 miles. Sir, these facts and figures are to be found nownere except in the office of the Railway Board. And if you make an analytical study of these articles, you will find that they serve nothing but as Background music for this Budget speech. And again, Sir, only a few days before this Budget speech, a meeting of the National Railway Users' Committee was called, and some facts were given and certain speeches were made just to create an impression that so much is being done in respect of passenger amenities.

When I say all this, I do not at all wish to convey an idea that nothing is being done by way of passenger amenities. Certainly not. But, let us not forget the fact that whatever we spend on passenger amenities is hardly one and a quarter per cent, of our Railway Budget. And while appreciating what is being done, I will tell you how, even in the sphere of passenger amenities money is being misappropriated—I use this word advisedly—and how we are lacking in a sense of planning even in that matter. But, all the same, I must fully recognise, and concede, and appreciate, what is being done. Mr. Deputy Chairman, what I wanted to emphasise was this: let us not be hypnotised by the false sense of passenger amenities and lose sight of all other important aspects of the Railway administration. Public is definitely very much concerned about it, and we all have been demanding so many improvements and amenities for the passengers. They have been given certain amenities to certain extent, but let these things not overshadow the proper perspective. I will just give an example. At Delhi Junction, the cementing is being done between the tracks, and lakhs of rupees have been spent on it, and all this has been charged to the passenger amenities. I do not know

by what stretch of imagination we can call this cementing of tracks, etc., as passenger amenities. If this is a passenger amenity, then, I should say that everything that is spent on the railways is spent *on* passenger amenities.

Again, Sir, if you just examine the new carriages that have been built, you will find that some sort of copying from somewhere has been done, and some imitation has been done. There are two doors and a corridor. We know our people here, and it becomes absolutely difficult for them even in the short time-with the crowds that we have and with all sorts of luggage that we carry-to get into these carriages. What sort of inconvenience does that cause to us? Even I had to travel for a short distance in a II class carriage which had the same sort of arrangement. And we found ourselves in extreme difficulty thereeven in the II class—because we carry heavy luggage and all that sort of thing, and with two doors and a narrow corridor, it becomes such a difficult affair.

MR. DEPUTY CHAIRMAN: You must use the luggage van for your luggage.

SHRI H. C. MATHUR: Mr. Deputy Chairman, I think we do not divorce realities. And let us remember that the people who carry the luggage have got to carry it with them. You cannot leave it in the luggage

Mr. DEPUTY CHAIRMAN: Will you not be inconveniencing other passengers, Mr. Mathur?

SHRI H. C. MATHUR: Well, Sir, let us remember how we are living at present in this country. If you think that you can change the habits of our people overnight, simply by providing these carriages, then I shall congratulate the Railway Ministry *on* improving the habits of the people...

MR. DEPUTY CHAIRMAN: If even Members of Parliament cannot change their habits, I do not know what the fate of our country is going to be.

SHRI H. C. MATHUR: That is true. That is why I say, do not be divorced from the realities, and you cannot overnight change the habits of the people. Again Sir, so far as passenger amenities are concerned, there is a lot to be done. To this point, I just wanted only to make a passing reference.

Now, my friend, who just spoke before me, tried to give us two impressions. One was about the hon. Minister's sympathy for the poor, that he has gone all out to do all that he possibly could to help the poor traveller. And, Sir, the second thing that he referred to was the staff.

I will refer first to the poor passenger who has been helped in this Railway Budget. Now, I would like the hon. Minister to tell us and clarify as to who are those people who travel short distances, and who are the people who send things, who transport goods in quantities smaller than 20 maunds. It is not the Birlas and Dal-mias who send goods weighing less than 20 maunds. It is only the poor agriculturist who has to take his produce of the field to the mandi, who uses it, or a small trader Who does it. Again, Sir, I must point out that our economy is mainly an agricultural economy, and it is only the small trader and the small agriculturist who have to travel short distances, and who also carry, or send, goods in small quantities. And it is the agriculturist or the small trader who has been taxed the most. Empty purses and heavy taxes, that is the policy adopted by the Government.

Who has been affected the most? It also clearly indicates the policy of the Government that they are working for some centralised industrial centres, so that the goods which are to be despatched from those indus-

[Shri H. C. Mathur.] trial centres to long distances must be given relief. Eventually, it is only the consumer that is affected. In the to the big business, and way of paying more. There has been a to agriculturist who is being taxed more and us? I have gone carefully through more through this Railway Budget, because Reviewing Committee's goods and more for his transport.

Minister told us that he had appointed Committee, to enquire into the causes of the honest. accidents and to suggest some remedial measures. And, you will be surprised to know, appointed the Reviewing Committee? Sir, that the committee did submit its report to possibly the Railway Administration, in April 1953, but that has not seen the light of the or the Railway Administration. In this day to this day. We do not know anything Committee's report there are many very about that Committee's report. It is a very disquieting criticisms ef the Railway interesting thing, Sir. Then, what happens Administration. If this Government is to be is that after about two months, something is credited with any decency, if this House is not managed and Committee had only three members on it, demand that this report should be placed on the Parliamentary Secretary, the senior Table of the House. member of the Railway Administration, and a retir- I ed General Manager. Now, this Com- Mr. Shah Nawaz a member of both the mittee submits its report. But that report Committees? never sees the light of the day. | Nobody knows about it. That is the |

report mentioned by the hon. Minister in his speech before Parliament.

After two and a half months, another Reviewing initial stages, relief has been given only Committee was appointed to review the findings the of the original Committee, and the Reviewing agriculturist, the small trader and the ordinary Committee submitted its report after three oi- four class of men have been made to suffer by months, and even before the Government came any decision about this Committee's consistent demand for decrease in the fares recommendations, great publicity was given in the and freights. But what has been doled out is papers to this, and then this report is also sent not sympathy, as my friend pointed out, but to the Parliament quietly for the Parliament exactly higher taxation for them. Sir, I very Library. I made enquiries from the Secretary much wish to point out this thing, because I whether we could get the Shah Nawaz Comfeel that, with diminishing returns, it is the mittee's original report. How can we examine and agriculturist who has been affected the most understand the Reviewing Committees' report with the falling of prices, and again, it is the without the original Committee's report before report. it is he alone who will pay more for his spent two days over it, and I find that it is not at all possible for me to appreciate the findings and the recommendations of this Reviewing Passing from this point, Sir, I will go next to Committee unless and until I have before me that another important point. And that is that when original report. This is not honest, and this is not we travel, we think of the safety of travel fair to the members of the original Committee, You will remember, Sir, that last time, at the because they have been very severely criticised in time of the last Budget speech, the hon, this report. It is also not at all fair, Mr. Deputy a Chairman, to this House not to place that report on committee, which was called the Shah Nawaz the Table of the House. It is not fair; it is not

DIWAN CHAMAN LALL (Punjab): I Who

SHRI H. C. MATHUR: The Railway Minister manoeuvred And that to be a mere mockery, I appeal to you and

SHRI B. C. GHOSE (West Bengal): Is not

SHRI H. C. MATHUR: Yes, what Mr. Shah Nawaz has done is to take away by one hand what he had given with the other.

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): Mr. Shah Nawaz happened to ^00*trtZ~Th3enrKS?, of both the Committees.

SHRI H. C. MATHUR: I simply pity the lot of Mr. Shah Nawaz. The hon. Minister would not relish it if I were to say what I feel about this. It is much better that we do not talk about individuals and personalities. That is why I keep myself confined advisedly to the subject matter only. I only talk about principles, and policies. If I were to discuss the matters dealt with in this Committee's report, I would have to hammer the Railway Ministry for two hours.

SHRI B. C. GHOSE: Go on.

SHRI H. C. MATHUR: Now, I come to the question of accidents. The Railway Ministry has been for some time now wanting to wash out what they call external inspection. You will remember that on the floor of the House I had asked more than once questions about the Government Inspectorate, and all sorts of funny arguments were advanced. In the original Committee's report a very strong recommendation was made that the position of these Government Inspectors should be strengthened in the interests of the safety of travel. It is unfortunate that we do not have the facts and figures given by them. It is very unfair not to let us know what the recommendation is and to withhold from the House the arguments which they have advanced, the reasons which they have given, the facts and figures which they have given and the materials on which those recommendations are based. That has been withheld, but now the Reviewing Committee wants not to strengthen the Government Inspectors to wash them out as independent units and to bring them back under

the control of the Railway Administration, that they should be a branch of the Railway Board. There is a very long history behind this. It was only in 1941 that they were taken away from the control of the Railway Administration and put under a separate Ministry, the Ministry of Communications. I have gone into the arguments which have been advanced by the Reviewing Committee, and Mr. Deputy Chairman. I can tear them to pieces.

They say that in the present state of affairs, it is impossible for any external inspection to carry out a really sound examination and inspection, but they forget that they are mixing supervision with inspection. The argument that they have advanced is that under a system of external inspection a real and sound supervision from stage to stage cannot be done. They say, that they must have this sort of set-up. By all means, let them have it, but external inspection serves a different purpose.

I may submit for your information that only in 1945 the views of the General Managers of all the Government Railways were taken in the matter, and if I am correctly informed, all the General Managers were unanimously of the view that the Inspectorate must be maintained. Not only that, another Committee which they appointed, on which some foreign experts also served, went to the extent of advising the Railway Administration that the independence of this Inspectorate must be maintained and that for that purpose it should not be under the same Ministry. These Inspectors have to criticise the Railway Board, even the highest officers in the Railway Administration, and now if they are transferred back, we can imagine the situation. When even the report of a Committee which was appointed with the knowledge of Parliament and on which so many persons served is being shelved, suppressed and pigeon-holed, do you

[Shri H. C. Mathur.] think that any independent inspection notes will ever see the light of the day? They say that in case of major accidents we can have judicial enquiries. Inspection is one thing and an enquiry into a major accident is another. The Inspectorate that ei.^,,s now is absolutely necessary, and it must be absolutely independent so that it can criticise the Railway Board or even the highest of the officers, the Chief Engineer or the General Manager of the Railway concerned. As for judicial enquiries, if they are necessary, by all means have them. I have been an advocate of it. I have been associated all my life with the judiciary. I have risen from a magistrate, I started my career as a magistrate and I would always advocate judicial enquiry when it is necessary but certainly judicial enquiry cannot replace enquiry of a technical nature and if you have a judicial enquiry, you will always want some technical experts to be the assessors or to be associated with that enquiry so that they guide and give an independent view. Do you want the blue-eyed boys of the Railway Ministry to be assessors or do you want independent assessors? These Government inspectors would be absolutely independent assessors in those judicial enquiries. This is just one part of it. There are at least half a dozen important matters which should be referred to.

I will only refer to another matter on which fortunately the original Committee and the Reviewing Committee are in agreement. I am not concerned with this or that Committee. I am concerned only with the safety of travelling and I very much welcome that there is agreement on some points which I consider to be very important and that is about the adequate and full supplies of stores essential for safety and good performance. If you read the recommendations of both these Committees, you will find that this serious lag has been responsible for a lot of inefficien-

cy, for some of the accidents and for keeping our personnel idle for a long Even the Shroff Committee time. which was appointed four years back made a point of it but the governmen tal machinery is such that no progress whatsoever has been made matter —ith thp M¹* that ciency of the rauway "auanu!. 1?5WN^» has suffered very much according to their own admission and the officers and other staff have been kept idle. There could have been much greater output in the workshops but they don't receive the supplies and the workshops remain idle. This has been going on and pointed attention was drawn to it. I am not here only to criticise the Railway Board. I am here criticising the Government as such and if the Railway Board may not be responsible for this state of affairs certainly the Government cannot shake this responsibility off its shoulders and if they are waiting for the Purchase Committee's report or any other report, I do think that some interim arrangement should have been possible and definitely it is the duty of the hon. Minister in charge to take this matter to the Cabinet, place all the facts before them and tell them how this biggest nationalised industry is suffering, how the country is suffering, how the safety is suffering and that some interim arrangement should be made straightaway.

Now I would pass to the question of personnel. My friend who spoke before me made a strong point of it and it is this point about which I am very deeply concerned. I have taken keen interest in this matter and I have had a lot of discussions on this subject. I will not go into the details which in decency I should hold back for two reasons—that it is no good discussing individual cases and also because I don't want to make any use of the information which I have as a result of discussions with the Members of the Railway Board.

or the hon, the Railway Minister, I wish to follow that official propriety but apart from that, I wish to submit the ex-State Railway staff has that been treated absolutely shabbily. treated almost tyrannically has been lan^ 'brought all these matters to Mc.e of. tv x hon. th- Railway v• be th *. " was not convinced in the first instance but as I told you at the very outset, he was extremely kind and considerate and I was fully convinced that he was very anxious to see that justice was done. We went into this matter but after a lapse of these 3 years, I find that things are worse than they were in the beginning and they are getting worse every day. They have been given such shabby treatment that if these people were permitted to go to a court of law, they would certainly be able to get injunctions issued within a few days' time from the Supreme Court but these poor people are tied hand and foot and are being pushed back like anything. It is not only a case of one railway. The officers who should have been equated to much higher posts have been equated, for absolutely no reason, to much lower posts. I will give you two or three concrete instances. Now, the General Manager of the Jodhpur Railway should have been equated to a departmental head. I will say why. It was as far back as 1939 that we had these equations so far as railway officers were concerned because the Jodhpur Railway was also running what at that time used to be called the British section, or the civil section. So, that was a Government controlled railway but that was being run and for all administrative purposes, it was under the control of the Jodhpur Railways. We had to keep therefore, an officer who was Accountant-General there—a lent officer and because one-third of the expenses were to be contributed by the Government Railway, all the schemes were vetted and we had vetted at that time and the responsibility of all the officers was on our Railways, and an equation was effected.

Not only that. This question-was reexamined only in 1945 and it was found-and again the man who was considering them was alent officer from here—that those-equations were just and fair. We were also paying those officers, mind you, vxactly the same salaries for the post to which they had been equated on the Government of India Railways. If the officer had been equated to a departmental head, he was given the salary of a departmental head. If he was a Class I officer, he was given the salary of a Class I officer. But today what we find is that the man who had been equated to a departmental head has been equated to two steps down below. Not only that. He looses his seniority by 5 or 6 or 7 years. Those people who were Class I officers have been relegated to Class II for absolutely no fault of theirs, and every officer of that Railway had an agreement with the Government of Rajas-than or Jodhpur and he had been taken under some understanding. Apart from that, this poison of discrimination and partisan treatment is now sinking too deep. It is in the interest of the Railway administration as a whole that I would appeal to the hon, the Railway Minister that he should not think of adjustment here or adjustment there. He should not think of pleasing this or that officer. He should not think of pleasing me or somebody else. I do not ask you- and I told him—for any mercy.

I want Justice and if he has not got the guts and courage to give it, I think it is better that he resigns. I ask for nothing more than justice and let him satisfy that what he is doing is justice. He cannot say that when we make an integration like this, some of the officers will have to suffer. We are prepared even for an equation or vetting by the U.P.S.C. All that I ask of him is that these officers should be permitted to appear before the U.P.S.C. Even if you don't......

SHRI LAL BAHADUR: I gladly accept that. I am prepared to refer all these cases to the U.P.S.C. I only

hope that Mr. Mathur uses milder language instead of using the language that he has done so far from the beginning.

SHRI H. C. MATHUR: Mr. Deputy Chairman, I gladly accept, so far as I am concerned, if he will permit these cases to go to the U.P.S.C. I am satisfied here and I say this on the floor of this House....

SHRI LAL BAHADUR: Why mention words like 'guts' and all that? I don't quite understand that. You said 'If the Minister had not the guts, he should resign'. There is hardly any point in using such language at least on the floor of the House.

SHRI H. P. SAKSENA: The guts Jiave been shown and it is for you to show your guts.

SHRI H. C. MATHUR: I have shown my guts immediately. My reaction is there.

SHRI LAL BAHADUR: I have the guts for doing everything that appears to me to be the right thing and I have done it. I am not going to do so only on your request. I have always been trying to do the right.

SHRI H. C. MATHUR: Everybody thinks that way. But I have the greatest regard for the hon. the Railway Minister, and I started with saying that and I again repeat it. I hope he will not be so excited.

MR. DEPUTY CHAIRMAN: Use milder language. The cause of the parties for whom you are pleading, the cause you are advocating is not going to be strengthened by the use *ot* such language.

SHRI LAL BAHADUR: Quite right.

SHRI H. C. MATHUR: I hope, Sir. the cause which I am pleading will not suffer, because I still have some faith left in me, in the Administration. If I had not that faith in the Administration, I would not have been speaking here on this subject. I

still wish that that faith is strengthened in us. I do speak with some faith and if the excitement of what I say is going to prejudice the Minister, then he had better think about himself.

SHRI A. DHARAM DAS (Uttar Pradesh): We have full faith in the Minister.

An. Hon. MEMBER: He knows what to do, what he wants is that you should not get excited.

SHRI H. C. MATHUR: I am not at all excited. I have held my soul in patience all these four years and more and, Sir, I am speaking with a bleeding heart. If only you kne'.. the feelings of these people. I hav met hundreds of them and I know their feelings, and I am speaking fci all those people and also in the inter est of the Railway Administration af. a whole. I say, we have had enough of communalism and provincialism. Do not permit this poison to go deeper into the Railways. What is it that I plead for? What is it that I urge with all the earnestness at my command? I plead for the railway administration of which the Railway Minister is in charge.

SHRI A. DHARAM DAS: So do all the rest of us here

SHRI H. C. MATHUR: That is what I am asking for here. I may go fur ther and

SHRI KANHAIYALAL D. VAIDYA (Madhya Bharat): Is the hon. Member justified in making such personal remarks about the hon. Minister?

SHRI BHUPESH GUPTA (West Ben gal): Sir, on a point of order

SHRI H. C. MATHUR: I should like to pass no personal remarks at all and if I passed any, I am here immediately to* withdraw them. But what is the personal remark that I made?

SHRI KANHAIYALAL D. VAIDYA: They were most personal remarks.

SHRI H. C. MATHUR: But what were they? Let me know. I hold him in respect and I admire the Rail way Minister

DR. D. H. VARIAVA (Saurashtra): "Let the hon. Member withdraw the remark that the Railway Minister has no "guts".

SHRI H. C. MATHUR: I have never said that he has no guts.

SHRI AKBAR ALI KHAN (Hyderabad): He has accepted the suggestion "to refer the cases to the Public Service Commission.

SHRI H. C. DASAPPA (Mysore): All those remarks about guts and so on, may be withdrawn, and I hope Mr. Mathur will have no objection to that.

SHRIMATI SAVITRY NIGAM (Uttar Pradesh): Let him withdraw the remark.

SHRI BHUPESH GUPTA: Sir, on a point of order

SHRI H. C. DASAPPA: Mr. Mathur will, I hope, have no objection to that ^expression being expunged from the records.

SHRI H. C. MATHUR: I am afraid I have conveyed a very wrong im pression and if.....

PROF. G. RANGA: YOU have, that is the trouble.

SHRI H. C. MATHUR: And I am really sorry, because, Mr. Deputy Chairman, my feelings for the Minister have been absolutely those of unqualified admiration and I started with saying that.

MR. DEPUTY CHAIRMAN: But at
the same time, you are using such
strong language, and that is the most
unfortunate part of it. 110 RSD

SHRI BHUPESH GUPTA: Sir, on a point of order.....

MR. DEPUTY CHAIRMAN; There is no point of order here.

SHRI BHUPESH GUPTA: Sir, I am on my legs and I would like to ask, quite apart from admiration and all that—that is a different subject— whether to say that somebody has not got guts is unparliamentary?

PROF. G. RANGA: It is only indecent, that is all

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): It may not be unparliamentary, but it is derogatory.

MR. DEPUTY CHAIRMAN: It is most undesirable

SHRI H. C. MATHUR: The question is not whether it is unparliamentary or not. If I stick to a word, I stick to it always, as you know, but I do not wish to convey that sort of a feeling at all.

MR. DEPUTY CHAIRMAN: That is all right, you have expressed regret yourself.

SHRI H. C. MATHUR: Mr. Deputy Chairman, my feelings would be further conveyed to you, when I say that it is now about 4 years—more than 4 years—since the integration took place. What has happened? In the Railway Board you will not And one single person in any responsible post drawn from the ex-State Railways. What is all this? Even the temple of Puri Jagannath has been thrown open to Harijans. Am I to understand that the portals of the Railway Board are so sanctified that they will be polluted if you have there some of these ex-State Railway men? It is conveying to them this sort of a feeling. What can I do? By your own conduct, you are doing it. While talking about the Railway Board, I wish to appeal to the hon. the Minister for Railways not to give such an impression to these people, but to open the gates of the

[Shri H. C. Mathur.] Railway Board equally to all the people. If they say that there is not one officer who is fit enough to find a place in Railway Board, it is all right, I do not want that they should have people who are not fit, who do not deserve a place on that Board on merit. But certainly, this sort of feeling that they are outcastes is absolutely unjustified. There have been transfers in the Railway Board.

Why is it that we do not have any officer from the ex-State Railways on the Railway Board? Why is it not done? May I ask that question? The people there are concerned with their own future. It is only human that they should make mistakes. The Railway Minister will tell you that he was good enough-and I really pay him a compliment for that—to get a Committee appointed and on that Committee we had the Home Secretary and the Secretary to the Ministry of States and we had a report from that Committee and he is improving upon it. And I know that he is trying today to improve upon the recommendations of that Committee. But that Committee did not at all appreciate what the problem before it was. We do not know whether they were redressing the grievances or aggravating the grievances. I fully appreciate what the Railway Minister is doing, but it would be wrong for me to say that I am satisfied on that account, because justice is not yet done and that is what I wish to draw his attention to.

MR. DEPUTY CHAIRMAN: You must wait till all the improvements are made.

SHRI H. C. MATHUR: What improvements?

MR. DEPUTY CHAIRMAN: You yourself say that the Railway Minister is improving upon the Committee's report. Why not wait before making such allegations?

SHRI H. C. MATHUR: No, no. I would request the Railway Minister to get a Statement prepared of the representations pending before him. You prefer an appeal. You submit a representation, but get no acknowledgment, nothing doing. Six months, one year, two years, three years pass, still nothing. There should be some limit to it. May I most respectfully submit to the Railway Minister that he should issue an order that all appeals and representations should definitely be forwarded to the Railway Board at least within a month of their submission? Am I unreasonable in that? Another thing I would request the hon. Minister. Will he please see that ordinarily all the representations and appeals are disposed of within four, five or at the most six months? Let him set this time, and if the appeals and representations are not disposed of within six months, let a statement with explanation be submitted. The Railway Minister has very correctly referred to this matter in the end and he has touched the point, because he feels that in spite of the best equipment being given, nothing will improve until and unless the staff gives its cooperation. Instead of making such appeals, if the staff is given better satisfaction in this respect, the hon. Minister will get better response.

1 P,,M.

They must at least know that their representations or appeals are being considered and decided. I do not say that it should be decided this way or that way; let it be decided in the just way. That is what I ask. Let these appeals and representations be disosed of within two months, three months, four months or six months. Let some time be set. Can you conceive of representations pending for years on end while the man knows nothing and suffers? This is only one part, Mr. Deputy Chairman.

MR. DEPUTY CHAIRMAN: It is time, Mr. Mathur. You have taken forty minutes.

SHRI H. C. MATHUR: I have a lot to say, Sir. I have at least another two important points to mention.

PROF. G. RANGA: He said something about misappropriation. Let us hear that.

DR. SHRIMATI SEETA PARMANAND: If he is to be given more time, let us sit through lunch hour.

MR. DEPUTY CHAIRMAN: What more time do you require? You have already taken forty minutes.

SHRI H. C. MATHUR: I made an appeal to the Chairman that I would take about an hour. I will take another twenty minutes.

MR. DEPUTY CHAIRMAN: Please try to finish earlier. We will continue at 2-30 P.M. The House stands adjourned till 2-30 P.M.

SHRI KAILASH BIHARI LALL (Bihar): May I draw your attention, Sir, to the fact that we are giving one hour to some person and then in the end we will be hardly given a few minutes?

MR. DEPUTY CHAIRMAN: You will have your own time, Mr. Kailash Bihari Lall.

SHRI KAILASH BIHARI LALL: No, Sir, the old story is going to be repeated.

> The House adjourned for lunch at one of the clock.

The House re-assembled after lunch at half past two of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Yes, Mr. Mathur. Please be brief. There are about 30

SHRI H. C. MATHUR: Yes, Sir, I shall try to be brief.

MR. DEPUTY CHAIRMAN: Just if the Members keep the quorum, we can sit even between 5 and 6 today because we have to meet again at six o'clock for Budget papers. We can sit like that if it would suit hon. Members and the hon. the Railway Minister. If, however, the Members are anxious to hear the Budget speech in the other House we shall have to adjourn. I want to know what the sense of the House is.

SHRI P. S. RAJAGOPAL NAIDU (Madras): We have to go to the other House.

MR. DEPUTY CHAIRMAN: Then I would request the hon. Members to be very brief in their speeches.

SHRI H. C. DASAPPA: We may sit another day.

MR. DEPUTY CHAIRMAN: Tomorrow we shall have to sit through without any break for lunch.

SHRI H. C. MATHUR: Mr. Deputy Chairman, owing to the limitation on time I cannot go into details, but without in any way intending to add fuel to the fire on the other side I do wish to point out cases of general discrimination against ex-State Railway officers and I am not dealing with individual cases. For instance, Sir, in matters of paying interest on the provident fund they are treating them differently. I shall just point out to you one very amazing instance.

MR. DEPUTY CHAIRMAN: No. names,

SHRI H. C. MATHUR-, I shall not go into details, Sir, On the Northern Railway the officers of the ex-E.P. Railway as well as three division of the E.I. Rail way are paying for their electricity at the rate of two annas per unit. But, Sir, the officers and the staff of the Bikaner Division and Jodhpur Division pay at the rate of six annas a unit. I do not know if it is discrimination or anything else.

[Shri H. C. Mathur.]

Again, I shall point out to you, Sir, that in Jodhpur where the officers were supplied with furniture the railways were charging them 6J per cent. per annum for the use of furniture. All of a sudden one day, the Railway Board passess an order that it should be 24J per cent, or something else from 6J per cent, to about 24 per cent, with retrospective effect and without giving them any notice or anything of that kind deductions are started at the higher rate.

Now. coming back to the question of electricity bill that I was referring to, they pay at the rate of six annas and there are their brothers on the same railway, on the same Northern Railway paying at the rate of two annas. The House would recall that there was a solemn assurance given to us that the terms and conditions of their service would not be altered to their disadvantage. In spite of that assurance the rent of the furniture shoots up from 6i per cent, to 24 per cent, and it is deducted without giving them any notice.

In matters of promotion, selection and so many other things if I were to go into details I will take a long time but I shall just mention this that discrimination cannot but result in utter inefficiency, disloyalty and bad blood between the two people who are working on the same Division. We want their relations to be the best and that ought to be.

Now, I will close this chapter here and would like to refer you to another very important aspect, the accountability of the executive to Parliament. This is a very important matter, Sir.

If one had cared to read the speech of the Comptroller and Auditor-General, who spoke the other day at Calcutta, one would know that he very much emphasised this point. The very essence of a democratic form of Government is based on this, the account-

ability of the executive to Parliament and the real control we exercise over appropriations. But it is common knowledge. Sir, that here we receive requests for supplementary demands and there we have a very sorry state of affairs as far as lapses are concerned. So as a matter of fact, Parliament instead of being a really controlling body is being reduced only to a registering body of the decisions of the executive. This is a matter of general importance and I would just invite your attention to the latest Audit Report on the Railways, 1954, which was supplied to us only two months back. We have not got any later figures. If you just look at it at page 2, you will find there "Savings on Voted Grants. Savings occurred in 19 out of 22 voted grants. A list of important cases is given below." Here are those cases where the amounts have lapsed, where the finances have not been utilised. And there are instances, Sir, where they have gone for a supplementary demand, but, as a matter of fact actually even the original amount which had been sanctioned has not been made use of. This is a very sorry state of affairs and it is no use quoting all the cases; there are so many cases. To quote a few instances there is a saving of 18 38 per cent, in one case; 30:43 per cent, in another; 89-65 per cent, in a third; 100 par cent, in a fourth; 55-56 per cent, in a fifth; 46 65 per cent, in a sixth; and so on. This is the latest audit report which has been placed in our hands and it discloses really a very sorry state of affairs so far as the working of the Railway Board is concerned and so far as its accountability to Parliament is concerned

Again.Sir, in a hurry I shall pass to another very important point. I wish to invite your attention to the mounting working expenses. We all feel very much concerned about it and we find that the expenses have been going up from year to year. The hon. Minister has referred to it in his Railway Budget speech and he

has tried to give some explanation. I have also with care read the Memorandum which has been submitted giving the explanations, but I am afraid the Railway Minister is not seized of the actual working, of how unnecessarily the expenses are mounting. I will just point out to him by one instance how it is happening and the House will very much appreciate when I give that example. Now, Sir, the Mysore Railway had a first-class workshop and they were carrying on very well with one manager and another assistant manager. The output was good. The production was good. The reports have uniformly been good. Now. after the merger what happens? This manager is of course classed as a senior-scale officer. The assistant manager is equated to nongazetted rank. The poor man is thrown away though he is a qualified engineer; the reports about him are good. But I am not talking at the present moment about the treatment, the shabby treatment which has been given to these ex-State Government officers, and that poor man goes to dogs. Even, then, what happens is this. They have appointed three assistants to carry on the same work.

SHRI H. C. DASAPPA: Three gazetted assistants.

Shri H. C. MATHUR: All right. With the three gazetted officers apart from the general manager, the output has not increased; the production has not increased. This is how you see the expenses are going up. Again, I submit that this is a very important matter because I definitely feel, it is not only a feeling with me but a conviction, that figures running into crores can be saved if there is a real drive, if there is a real examination of the facts of the actual working.

Even in the implementation of this award, the adjudicator's award, I have examined this and I venture to submit, Sir, that with the fullest comfort of the staff, on the Jodhpur Division alone I can effect a saving of about ten lakhs of rupees a year. They are sending

rest-givers to places. I can understand a restgiver at a busy place where the people want him but I cannot understand rest-givers at a place where there is hardly any work, where people as a matter of fact look for the incoming train as the break of monotony in their life; there too a rest-giver goes because this adjudicator's award has got to be implemented blindly. The rest-giver who goes there finds himself the most unwelcome guest there. Nobody wants him; there is no place for him to sit even, nothing to do. But he goes there. At certain stations also the same thing happens with regard to pointsmen and so on. Without going into those details I have calculated and I have before me a full note giving definite calculations how an amount of Rs. 10 lakhs per annum can be saved while giving the fullest satisfaction to the staff itself.

I have given you two concrete ins tances. So what I would most respect fully suggest is this. Let the Railway Board appoint a team of really efficient officers, officers who mean business, who will not be swayed by this or that thing, and let them go and examine these things, examine the actual work ing and see where the economy can be effected. We have such a team as we know in the Central Secretariat. They have effected economy to the extent of Rs. 60 lakhs in the Secretariat alone while going through only a few Ministries. I am definite that a saving to the extent of

DR. SHRIMATI SEETA PARMANAND: Will the hon. Member place on the Table of the House the note to which he just now referred?

MR. DEPUTY CHAIRMAN: He has not read it.

SHRI H. C. MATHUR: I can prepaTe a note and give it to you.

After all, this mounting expenditure has been a matter of deep concern for

[Shri H. C. Mathur.] all of us. And it is after all the taxpayers' money. We have been taxing the poor agriculturists, because we want more money. There is nothing in the whole of the Budget speech to show that steps are being taken to examine this aspect and to effect economy.

Now, I will only refer to one point and sit down. I very much appreciate the other step which is now being taken and to which the hon. Minister referred, that is, co-operation which they want to get from the public. He has mentioned that this will be started first in the matter of remodelling and remaking platforms. When I spoke on the Railway Convention Committee's Report I very strongly pointed out that there was a lot of enthusiasm which has not been tapped and that a considerable amout of resources could be tapped from this side. My friend, the Deputy Railways Minister, who went to Rajasthan the other day to perform an opening ceremony will bear testimony to this. As a matter of fact, he has publicly stated that there was tremendous enthusiasm among the people and that they were prepared to come forward and contribute in all respects and in all manner, not only in labour but in money and everything if the country is opened up by railways. He will himself bear testimony to that. I have only read his speech in some paper. I have referred to this aspect more than once. Especially I referred to it when I spoke on the Railway Convention Committee. But I wish to point out that the way we are proceeding is wrong. They will not be able to arouse the enthusiasm of the people by asking them to improve platforms which are already there. It is only the opening up of the country by new lines that will enthuse the people. You will find any number of people who will contribute money for the railway station itself. There will be many people who will be prepared to come forward and construct or do anything you want according to your schedule, according to your Chief Engineer, according to your P.W.D. and according to your plans. But if you really want to enlist their cooperation, if you want really to make some headway in this, you will be disappointed if you ask people to go and reshape the old platforms; in that case a wrong thing may happen.

If you help them by opening up the country, with their co-operation you will find that you can reduce expenses on working. That means they will be able to have more lines because they will become remunerative. If the working expenses are smaller, as I have pointed out, the lines which are at present dubbed as unremunerative in the Railway Board's office will be considered as remunerative because the working expenses will go down. So I earnestly appeal to the hon. Minister to look into this aspect also.

Sir, as you are all the time looking at the clock, I shall close my speech here and I hope that the Railway Minister will give all the necessary consideration. I hope he will not be carried away by the excitement or by a few words here and there. They are said with absolutely honest intentions and it is the intentions that count and I do hope that something will be done in the matter.

श्री जसपत राय कप्र (उत्तर प्रदंश): उपाध्यद्य महोद्य, रेल मंत्री महोद्य नं रेल विभाग के वर्तमान वर्ष का कार्यीववरण और आगामी वर्ष कं आय-व्यय के लेखा व कार्यक्रम सम्बन्धी भाषण जिस सुन्दर और सन्तायजनक रूप में दिया हैं उसके लिये वे सहज ही क्थाई और धन्यवाद के अधिकारी हैं। बिना दिखावट और डांस तरीके से काम करने की नीति जो रेलवे मंत्री महोद्य की हैं उससे वे लोगों के सम्मान और स्नोह के सहज ही पात्र बन जाते हैं।

बावब्द इसकं कि उनकं काम करने का ढांचा बिना दिखावट का हैं, हम यह पाते हैं कि हमारं माननीय मित्र हरिश्चन्द्र जी माथुर

बड़ कहू वे शब्दों में उनकी यह निन्दा करते हैं कि वे और उनका रेलवे विभाग प्रशंसा के लिये व्यर्थ ही अखबारों में प्रकाशन किया करता है। यह बात कतई सत्य नहीं हैं। न भालूम क्यों आज हरिश्चन्द्र जी माथ्र इतने कड्च शब्दों का प्रयोग कर रहे थे जैसे मालुम होता था कि खरहरी खाट पर कल वे सोये हीं। उन्होंने तो यहां तक कह दिया कि मंत्री महोदय को त्यागपत्र दं दंना चाहिये। न मालम क्यों वे यह कहने से रुक गर्य उसके बाद तुरन्त ही उस स्थान पर उन्हें बँठा दंना चाहिये। माथ्र साहब ने आज कोई भी अच्छी बात इस बजट और बजट स्पीच में नहीं पार्ड । कुछ लोगों का एसा तरीका ही होता हैं कि हर चीज में वे बुराई ही बुराई निकालते हैं। हमें याद हैं कि एक जमाना था कि जब मिस मेयो हिन्द्रस्तान आई थीं तो उन्होंने यहां कोर्ड अच्छी बात ही नहीं देखी थी और उन्होंने हैन इंस्पेक्टर्स की तरह बूराई ही बूराई इस देश में देखी थी। आज हम देखते हैं कि माथूर साहब इस बजट में कोई अच्छी बात ही नहीं पाते और उनको ब्राई ही ब्राई नजर आती हैं। लीकन एंसा हुआ क्यों ? इसका हमें उस चण पता लगा जब उन्होंने कहा कि स्टंट रंलवंज की तरफ से स्टंट रंलवंज के किसी भी आफिसर को रलवे बोर्ड में नहीं लिया गया। इस बात का उन्हें बड़ा दू:ख हैं। जिस वक्त उन्होंने यह कहा तब मालम पड़ा कि बिल्ली थें में से निकल पड़ी और यथार्थ में क्या कारण था उनके इतना कहुवा भाषण देने का वह पता लग गया । लेकिन में प्छना चाहता हं कि क्या यह सदा इस देश में संभव हो सकता है। रंलवे बोर्ड के सदस्यों की जो थोडी सी गिनती हैं. उससे यह संभव नहीं हो सकता है कि पहले जो स्टंट रलवेज थीं या अब जो भिन्न भिन्न हैं रेलवेज हैं उन के जनरल मैंनेजर या वर्ड अधिकारी सब रेलवे बोर्ड के मेम्बर बना लिये जायं।

श्री एच० सी० माथुर: मैंने रेलवे बोर्ड के मेम्बर नहीं कहा बील्क मेंने रेलवे बोर्ड कहा जिसके अन्दर सैंकड़ों आफिसर हैं। श्री जसपत राय कप्र: में समभा। याद्

श्री एच० सी० माथुर: मतलब नहीं हैं, मैं ने कहा हैं।

श्री जसपत राय कप्र: यदि आपका यह मतलब हैं कि रंलवे बोर्ड के चपरासी से लेकर चेयरमँन, रंलवे बोर्ड, तक कोई भी आदमी स्टंट रंलवेज से नहीं लिया गया तो यह दूसरी बात हैं, ऑर मैं मंत्री महोदय से यह कहुंगा कि वे इस बात को दंखों और इस बात का प्रयत्न करें कि चपरासी, क्लर्क वगरा जो रंलवे बोर्ड में हैं अगर वे पुरानी स्टंट रंलवेज से कुछ लियं जा सकते हों तो अच्छा हैं।

श्री एच० पी० सक्सेना: यह रंलवे बोर्ड की हीफीनशन में नं आज ही सुनी कि उसमें सेंकड़ों आदमी हैं। जहां तक में जानता हूं पिछले बोर्ड में तीन मेम्बर थे और अब भी शायद तीन या चार हैं।

श्री जसपत राय कप्र: वहरहाल, दोवारा इस विषय पर विचार करने पर, माल्म होता हैं, कि माथुर साहव को यह अनुभव होने लगा हैं और वे यह महस्स करने लगे हैं कि जो कहुवी बातें उस समय उन्होंने कही थीं वे ठिक नहीं थीं और अब वे उसमें सुधार किया चाहते हैं। यदि थोड़ें से, दो-चार चपरासियों या क्लकी को ले लेने से माथुर साहव को संतोष हो सकता हैं तो मुक्ते आशा ही नहीं बिल्क पूर्ण विश्वास हैं कि मंत्री महोदय शीध ही उनकी इस स्वाहिश को प्रा कर देंगे।

श्री एच० सी० माथुर: मेरी यह कभी ख्वाहिश नहीं रही।

MR. DEPUTY CHAIRMAN: He spoke of the membership of the Railway Board, not the office of the Railway Board; so don't think of 'chapras-sis', etc

SHRI JASPAT ROY KAPOOR: But just now he said that he meant "the thousands of persons who are in the Railway Board, that he would probably be satisfied if some of them are taken over from the ex-State Railways.

SHRI H. C. MATHUR: There are Directors; there are Joint Directors; there are Deputy Directors, and I made it absolutely clear that there had been wholesale transfers. Railway Board members are one thing and the Railway Board as they constitute consists of not only the Members of the Railway Board—the Railway Board consists now of not three but four Members— but there is a spate of Directors, a spate of Directors and all that.

MR. DEPUTY CHAIRMAN: If I remember aright, you said there is not even a single member of the Railway Board from the ex-States personnel.

SHRI H. C. MATHUR; No, Sir. My speech is there.

SHRI JASPAT ROY KAPOOR: But let him have the opportunity to correct.

SHRI H. C. MATHUR: I do not have to correct a word of what I said. You are at liberty to put anything in my mouth,

SHRI JASPAT ROY KAPOOR: If you do not want to correct and want to remain absolutely wrong, 1 do not mind it either.

बहरहाल, में यह निवेदन कर रहा था कि माननीय मंत्री महोदय तो सदा ठोस काम ही करना चाहते हैं और वह भी बिना दिखावट के। यहां तक कि जब उनकी प्रशंसा की जाती हैं तो जैसा कि आज सुबह जब हाठ बार्बिंग उनकी प्रशंसा में कुछ शब्द कह रहे थे तो उस समय एसा प्रतीत होता था कि माननीय मंत्री महोदय करीब करीब ब्लश से कर रहे हैं! एक ऑर प्रत्यच्च उदाहरण उनके ठोस काम फरने का यह हैं कि वे सबसे पहले मंत्री हैं जिन्होंने अपने मंत्रालय में हिंदी का प्रचार किया ऑर हिंदी का प्रचार ही शुरू नहीं किया बिल्क साल व साल हम यह देखते हैं कि अधिक से अधिक हिंदी का प्रयोग उनके मंत्रालय में हो रहा हैं। इस वर्ष हमें उनके विभाग से हिंदी में कई पित्रकाएं मिली हैं।

उपाध्यन्न महोदय, में यह कह रहा था कि बहुत ही संतोषजनक, बहुत ही सुंदर रूप में वर्तमान वर्ष का विवरण और अगले वर्ष का कार्यक्रम हमें दंखने को मिला हैं। वर्तमान वर्ष का कार्य विवरण तो एक बहुत ही संतोषजनक कहानी हैं और जिस तरफ भी हम नजर डालते हैं उस तरफ हमें मालूम पडता हैं कि तरक्की ही तरक्की हुई हैं, जैसा कि डा० बालिंगे ने भी कहा। जहां तक आय और व्यय के वित्तीय परिणाम हमें दंखने को मिलं वहां हमें पता लगता है कि जितनी आय की आशा की गई थी उससे भी अधिक आय हुई । उसके बाद जहां तक बचत का सम्बन्ध हैं वह ४ करोड़ से बढ़ के हमें साई ६ करोड मिली। इसके अतिरिक्त बहुत से नये डंजिन बढाये गर्य, दिसम्बरतक १३६ नई गाहियां बहाई गई, रंलवे गाहियां ४४ लाख के करीब ज्यादा मील तक चलीं, कर्ड हिन्ने बढाये गर्य। जहां तक स्टाफ का सम्बन्ध हैं और जहां तक यात्रियों की सुविधाओं का सम्बन्ध हैं, वहां हम पाते हैं कि दोनों के लिए बहुत कुछ सुविधाएं दी गडें।

इस बबट स्पीच में मंत्री महोदय ने किरायें के सम्बन्ध में नई नीति निर्धारित करने की बात कहीं हैं। उन्होंने कहा है कि बहां तक किरायें का सम्बन्ध हैं, तीन "टांगें" रखी गई हैं। एक टांग एक मील से डंढ़ साँ मील तक, दूसरी टांग हंढ़ साँ से तीन साँ मील तक और तीसरी टांग ३०० से ज्यादा मील तक।

श्री एच० पी० सकसेना : टांग नहीं. चरण कहिए।

श्री जसपत राय कप्र: में मंत्री महोदय से निवेदन करूंगा कि उन्होंने अपने सुंदर बजट में तीन टांगें लगा कर उसे थोड़ा कूरूप सा कर दिया है. और यह बड़ा ही अच्छा होता कि तीन टांगों में से एक को इटा कर उसमें दो ही रहने दंते ताकि उसका सुंदर रूप रह जाता । वह दो टांगें यह होनी चाहिएं कि जहां उन्होंने यह नर्ड टांग लगार्ड है कि २०० मील से ऊपर का किराया कम किया जायगा, यह बहुत अच्छी बात हैं ही, तो दूसरी तरफ हंद सों से २०० मील तक जो किराया रखा है वह वही रहे जो कि इस वक्त हैं। लेकिन जहां एक से १४० मील तक का किराया उन्होंने बढ़ा दिया है. यह कुरूप टांग जो है उसको काट देना चाहिए. और इस तरह एक मील से २०० मील तक का किराया वही रखना चाहिए जो कि इस समय हैं। मैं समभता हूं कि इससे कड़ बहुत हानि नहीं होगी, और थोड़ी बहुत कमी जो होगी भी वह दूर हो सकती हैं। ज्यादा से ज्यादा बचत की मद में जो 0.98 करोड रू० रखा गया है वह इस कमी को पुरा करने के लिए ४ करोड़ या ६ करोड़ के करीब रखा जासकता हैं। एसाकरने से कोई ज्यादा नकसान नहीं होगा. लीक न इससे जनता की बहुत कुछ सुविधा मिलेगी। मैं तो यह निवेदन करूंगा कि जब हमारा ध्येय हैं. हर चीज में समाजवादी ढांचा रखना, तो में समभता हं कि एसी परिस्थित में एक मील से डंढ साँ मील तक चलने वाले ज्यादांतर जो गरीब आदमी होते हैं उनके ऊपर बांभ डालना उचित नहीं होगा. और हम जो नीति निर्धारत करने जा रहे हैं अपने समाज नवीनर्भाण करने की. उस नीति विरुद्ध होगा। यदि माननीय मंत्री महोदय किसी कारण से इसको स्वीकार न कर सकें-अञ्चल तो में आशा और विश्वास करता हूं कि वे इस बात को स्वीकार कर लेंगे-तो फिर में प्रार्थना करूंगा कि बहां तक तीसर दर्ज के लांगा का सम्बन्ध हैं, वहां तो वे किराया न बढायें और दसरें और ह्योर्ड दर्ज का एक से इंड साँ मील तक का किराया अगर वे बढ़ाना चाह तो ऑर बढ़ा दें। लीकन यदि वह भी न बढ़ायों तो सबसे ज्यादा अच्छा होगा।

यदि यह भी प्रस्ताव माननीय मंत्री जी कां स्वीकार न हो तो अंत में में निवेदन करूंगा कि कम सं कम ४० मील तक के लिए तो तीसरं दर्जे वालों का वह किराया कराई न बढ़ायें क्योंकि ४० मील तक अधिकतर गरीब लोग गांव से शहर में द्ध, दही, तरकारी इत्यादि लाया करते हैं। एंसे लोगों पर किराया बढ़ाने से केवल उन्हों के ऊपर किराया नहीं बढ़ता बिल्क द्ध, दही और तरकारी जैसी आवश्यक चीजों पर भी उसका असर पड़ता हैं, जिस से इनके दाम बढ़ जायंगे।

श्री जें एस० विष्ट (उत्तर प्रदृश): वे लोग तो पास लिये रहते हैं ।

श्री जसपत राय कप्र : यह ठीक हैं, लेकिन जब किराया बढ़ेंगा तो में समभता हूं कि पास के ऊपर भी उसका असर पड़ेंगा। लेकिन अगर उसका असर न पड़ें तो बहुत अच्छी बात हैं। यह तो मैं भी निवेदन करूंगा कि एसं लोगों के टिकट या पास के ऊपर असर नहीं पड़ना चाहिए, और सबसे ज्यादा अच्छा तो यह होगा कि १०० मील तक किराया कतई न बढ़ें।

श्री लालबहादुर: सीजन टिकट के किसये में कोई वृद्धि नहीं हुई हैं।

श्री जसपत राय कप्र: मुर्क यह बात सुनकर खुशी हुई हैं। तब तो में ने जो दूसरी प्रार्थना की थी उस पर अड्गा। वह यह हैं कि एक से लेकर डंढ़ साँ मील तक किराया बढ़ाने की जो बात आप सोच रहे हैं, उसे आप विलक्तन छोट दें।

यह बात देखकर हमें बहुत हर्ष हुआ कि इस साल रेल के किराये में बहुत सी रियायतें दी गई हैंं। विद्यार्थियों के लिए जो स्पेशल गाहियां चलती हैंं उनमें ४ से कम विद्यार्थि न हों तो उनको काफी रियायत दी हैं। इसी तरह किसानों को भी स्पेशल गाहियों में रियायती श्रि जसपत राय कप्रे
टिकट दिये गयं हैं, राष्ट्रीय विस्तार सेवा केन्द्रों
में काम करने के लिए जो लोग जाते और
आतं हैं उन लोगों के किराये में भी बहुत
रियायत दी गईं हैं और यह जानकर भी हमें
हर्ष हुआ कि अगले वर्ष दशहरा और दीवाली
पर वापिसी रियायती टिकट भी चलाए जायंगे।
लीकन इनके अलावा दो चार स्फाव में और
रस्ता चाहता हूं। जिस भावना से माननीय
मंत्री महोदय का विभाग जनता की स्रोवधा दंने
के लिए कार्य कर रहा हैं उससे मुफे आशा
और विश्वास हैं कि मंत्री महोदय मेर इन
स्फावों को स्वीकार कर लेंगे।

3 P.M.

में आप से निवेदन करना चाहता हूं कि विद्यार्थियों के लिए जो माहवारी टिकट होते हैं उनकी दर कम कर दी जाय। इससे दो लाभ होंगे। एक यह कि आये दिन जो हम लसनऊ, कानपुर ऑर अन्य स्थानों के रास्ते में विद्यार्थियों की उद्दंडता दंखते हैं कि चलती गाड़ी की अंजीर खींच ली या बिना टिकट सफर कर लिया, वह बन्द हो आयंगी। इससे विद्यार्थियों को भी लाभ होगा और रंलवे की भी आमदनी बढ़ आयंगी। विद्यार्थी बगेर टिकट के सफर करना भी बन्द कर दंंगे।

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): They are charged half the season fares.

MR. DEPUTY CHAIRMAN: It is time, Mr. Kapoor. You have to wind up now.

SHRI JASPAT ROY KAPOOR: I will take only a few minutes more. I am speaking after a very long time. I am speaking after many months.

MR. DEPUTY CHAIRMAN: Please be brief.

SHRI JASPAT ROY KAPOOR: I am trying to be. Sir.

मेरा निवंदन यह हैं कि इस समय जो कंसेशन किराया उनके लिये हैं उसको उससे भी कम कर दिया जाय। अगर एंसा किया गया तो उनका जो बिना टिकट के चलने से चिरित्र भृष्ट हो रहा हैं और आयं दिन जो भगई होते हैं वे बन्द हो जायेंगे। अगर एंसा कर दिया जाये तो विद्यार्थियों का चरित्र भी भृष्ट नहीं होगा और रंलवे को एंसा भी मिल जायेगा।

दसरी बात जो मुर्फ निवंदन करनी हैं वह यह हैं कि हमार देश में भिन्न भिन्न स्थानों में ड"वलपमेंट प्रोजेक्टों में कार्य हो रहा हैं। भाखरा नंगल डी० वी० सी० इत्यादि अनेक बहुं बहुं प्रोजेक्टों में कार्य हो रहा हैं। उन को दंखने के लिए अगर चार या चार से ज्यादा लोग जायें तो उनको कंसेशन टिकट मिलना चाहिये। जिस प्रकार आप नेशनल डॉवलपर्मेंट प्रोजेक्टों में काम पर जाने वाले लोगों को कंसेशन टिकट देते हैं उसी प्रकार से जो लोग इन स्थानों को देखने के लिए जाना चाहें----अगर उनकी संख्या चार या चार से अधिक हो-तो कंसेशन टिक्ट दिया जाना चाहिये। इस का फायदा यह होगा कि हमार दंश के लोग भिन्न भिन्न स्थानों में जो कार्य हो रहे हैं. जो तरक्की हो रही हैं, उसको इंख सकेंगे, इंश की हालत के बार में अपने को वाकिफ कर सकेंगे और इसके साथ ही साथ रंलवे की भी आमदनी बढंगी।

एक और सुकाव जो मुर्फ दंना हैं वह यह हैं कि इस समय तीसर दर्ज के यावियों से सोने के लिए जो तीन रुपयं अधिक लिये जाते हैं, वह बहुत अधिक हैं। दंश में जो तीसर दर्ज के यात्री हैं वे इतना रुपया नहीं दें सकते हैं। यह तो कंवल कागज के ऊपर ही उनके लिए स्तिया हुई अगर वे उसका प्री तरह सं इस्तेमाल न करें। यिद यथार्थ में आप उनको स्तिया दंना चाहते हैं तो तीन रुपयं के बजाय इसको इंद रुपया कर दीजिये। अगर आपने एसा कर दिया तो इससे आप की आमदनी भी बढ़ जायेंगी और तीसर दर्ज में सफर करने वाले यात्रियों को भी स्तिथा

मिल जायंगी। अगर आपने मेरा यह सुफाव मान लिया तो इससे रेलवे प्रशासन को फायदा ही होगा।

इसके अलावा जो बात मुभे कहनी है वह यह है कि माल गाडियों के सम्बन्ध में आपने जो रियायतें दी हैं वे बहुत अच्छी हैं। किन्त हमारं माथर साहब इस रियायत को कोर्ड रियायत नहीं समभते हैं। आपके रूयाल शरीफ से "स्माल्स" में जो किराया बढ़ाने की बात कही गई हैं, उसकी वजह से लोगों को कठिनाई होगी। आपका कहना यह है कि गांवों से जो लोग गन्ता और दूसरी चीजें शहर को लाते हैं", उनके ऊपर भार ज्यादा हो जायेगा । मुक्ते यह माल्म नहीं हैं कि जोधपुर और उसके आसपास रंलों में इतना विस्तार हो गया है कि पांच या इस मील की दूरी पर लोग रेलों द्वारा अपना सामान गांव से मंडियों में ले जाते होंगे। जहां तक दश के अन्य हिस्सों का सम्बन्ध हैं वहां पर तो पांच से दस या पन्द्रह मील तक गांव वाले अपना सामान रेल दुवारा नहीं ले जाते हैं। वे जो कुछ भी सामान मंडियों में ले जाते हैं, बॅलगाडियों द्वारा ही ले जाते हैं। इसका कारण यह है कि अगर वे रंल द्वारा ले जायें तो पहले उनको स्टेशन पर सामान ले जाना होगा फिर जिस जगह वह सामान जायेगा उस स्टेशन से मंडी तक पहुंचाना होगा । इस तरह से उनको काफी व्यय करना पहता है। रेल द्वारा सामान ले जाने पर उनको बहुत असूविधा होती हैं। जोधपुर जैसे रीगस्तान में अगर किसान रेलों दूवारा अपना सामान मंडियों में ले जाते हों तो दूसरी बात है किन्तू जहां तक मुक्ते मालूम हैं किसान लोग एंसा नहीं करते # 1

इस सम्बन्ध में मुर्फ एक निवेदन माननीय मंत्री जी से यह करना हैं कि जहां तक खाद्य पदार्था का सम्बन्ध हैं—जैसे मच्छली, आल्, गोभी और दूसरी तरकारियां हैं, उनके किरायों में रियायत होनी चाहिये और उनके लिए यह बंधन नहीं होना चाहिये कि बीस मन से

अधिक हों चाहे वे द्र ही क्यों न ले जाई जाती हों। ये चीजें एंसी हैं कि ज्यादा भार नहीं सह सकती हैं ऑर उनके यातायात के लिए अधिक से अधिक स्विधायें दी जानी चाहियें। जब आप द्र माल ले जाने के लिए स्विधायें दं रहे हैं तो में समफता हूं कि कोई वजह नहीं हैं कि थोड़ी द्र के लिए ऑर कम वजन के लिए भी आप इन चीजों पर स्विधा न दें।

जहां तक स्टाफ की सुविधा का सम्बन्ध हैं. वहां हमें यह दंखकर हर्ष होता है कि १० करोड़ से भी अधिक रुपया प्रति वर्ष इस पर खर्च किया जाता है। यदि हम फी कर्मचारी इस रुपये को १० लाख कर्मचारियां में बांटें तां १०० रूपया प्रति आदमी पहता है जो कि माननीय मंत्री जी उनकी स्विधा के लिए खर्च कर रहे हैं । जहां तक यात्रा की स्विधाओं का सम्बन्ध हैं, इस विषय में बहुत कुछ किया गया है किन्त् इस सम्बन्ध में एक बात कहना चाहता हूं और इस बात की प्रार्थना करूंगा कि जिस चीज की जिस समय सब से ज्यादा आवश्यकता हैं, उसे सबसे पहले हाथ में लिया जाना चाहिये। मेर कहने का आशय यह है कि इस समय हमें प्लॅटफामों के सुधारने, ऑर स्ट्रीं के सुधारने में अधिक खर्च नहीं करना चाहिये। बील्क हमें इस बात का विशेष ध्यान रखना चाहिये कि दंश में जहां पर रंलें नहीं हैं. वहां पर खर्च किया जाय । अगली पंचवर्षीय योजना बनाते समय इस बात का विशेष ध्यान रखना होगा कि उसी कार्य के लिए पहले धन व्यय किया जाय जिसकी बहुत आवश्यकता हैं। हमारा ध्येय यह होना चाहियं कि जो कार्य सब से अधिक आवश्यक हो, उसे पहले हाथ में लिया जाय । अगली पंच वर्षीय योजना बनाते समय अगर हमने यह बात ध्यान में रखी तो इससे दंश के उन भागों की जनता को स्विधा पहुंचा सकेंगे जो अब तक रेल न होने के कारण हानि उठा रही हैं।

अन्तिम बात जो मुभे कहनी हैं वह यह हैं कि अगली पंच वर्षीय योजना बनाते समय हमें श्री जसपत राय कप्र

तीन बातों का विशेष रूप से ध्यान रखना चाहिये। पहली चीज यह हैं कि रंलों के निर्माण कार्य के लिए जितनी भी चीजों की आवश्यकता होती हैं, वे सब हमें इस दंश के अन्दर ही बनानी चाहिये । इस बात माननीय मंत्री महोदय ने भी अपने भाषण में जिक्र किया हैं। दूसरी बात यह हैं कि किरायें इस तरह से रखे जायं कि उन्हें हमार गरीब दंशवासी आसानी के साथ सह सकें। तीसरी बात यह हैं कि उन जगहों पर रेलगाड़ी बढ़ाने का प्रयत्न किया जाना चाहिये जहां इस समय रंलों की स्विधायें नहीं हैं। उन तीन उद्देश्यों की पीर्त का ध्येय सामने रख कर अगली पंच-वर्षीय योजना बनानी चाहिए। इसके अलावा जो कुछ बातें मुर्फ कहनी हैं, इस समय नहीं कह्ंगा, क्योंकि मेरे पास समय बहुत कम हैं। में माननीय मंत्री जी को सब बातें लिखकर भेज द्रा। अन्त में में डिप्टी चेयरमेन साहब को धन्यवाद इता हूं कि उन्होंने मुक्ते बोलने का अवसर दिया और उस पर भी ज्यादा समय दंने की कृपा की।

SHRI KAILASH BIHARI LALL: May I ask, Sir, whether you are going to fix a time limit for speeches? If you are, then you must announce it so that people may be aware of it.

MR. DEPUTY CHAIRMAN: Fifteen minutes each.

SHRI BHUPESH GUPTA (West Bengal): If it is 15 minutes, we are not speaking. Why should not you apply this to others also.

PROF. G. RANGA: This will no I apply to leaders of parties.

DR. P. V. KANE (Nominated): Mr Deputy Chairman, I have carefully-gone through the comprehensive speech of the hon. the Minister for Railway.', which had been distributed amongst us. I shall not go into a great many details. I am going to speak

only on two, or three points and criticise one or two matters that are contained in this speech.

First of all, I And that the nomenclature of the different classes of the railway carriages has been changed. II class into I class. Inter Class into II class and so forth. I think there has been a lot of loss already, and probably it may be more in the future. One thing is that in the countries of Europe there are only two classes. Why do you want four classes? The Second Class will be the First Class, the Inter Class will be Second Class, then there will be a III class and then the air-conditioned coaches, i.e., the fourth class. We should not have so many classes at all. There should be only two classes, the First Class or the Second Class by whatever name you may prefer to call it and the ordinary class. If airconditioning is required, it will not be a separate class but a separate fee should be charged. That is one of the points I want to bring to the attention of the hon. the Minister for Railways.

Another important point is that he has divided distances into three categories-1 to 150 miles, 151-300 miles and 301 miles and over. He has given certain concessions which, to my mind, are rather illusory in this sense that he says that up to 150 miles there will be an increase in charges, between 151 and 300 miles the charges will remain unchanged for all classes and that for 301 miles and over, the fares will be reduced. That appears to be a sort of concession, but in my view this is really no concession in the sense that you are benefiting very few people, if any at all. Very few travel beyond 301 miles. I have no statistical information, but speaking for myself, I can say that I travel at least fifty times a year up to 150 miles, and as regards my long distance travel, it is only once or twice a year. So, it there is any concession, it is really not very great. It is more or less illusory. The real sufferers are the people

who travel in the third class from one to 150 miles. As a matter of fact, 1 go about a dozen times a year to Poona which is less than 150 miles, and therefore my submission would bs that poor people, who travel in the third class and usually for short dir tances of less than 150 miles, will be taxed more. Every burden falls "n the poor or middle classes, and this will be one more instance. By this, the hon. Minister will probably ge\$ fen times as much as he will lose by reducing the fare for longer distances

PROF. G. RANGA: He is going to help bus

DR. P. V. KANE: This is not the proper thing to do. Really this will affect the poor people, people with low incomes.

Another important point to which I would like to draw the hon. Minister's attention is this. In his last year's Budget speech, he told us that seven lines were being surveyed, but I find from his speech this year, page 14, that only Ave lines have been surveyed. I wonder why he has omitted the two lines which are really the most necessary ones, viz., Mangalore-Hassan and Diva-Dasgaon line. It is reported here that the survey of these two lines is still in progress. I told this House last year that the survey of the Diva-Dasgaon line had been going on for fifty years. From my own experience I can tell you that, and I expect that the hon. Minister will see to it that all the seven lines which he himself adumbrated last year in his speech are completed as quickly as possible, but I find that the Konkan people are be ing treated rather in a step-motherly fashion. The Diva-Dasgaon line is only 90 miles, and that has been left to be done next year. I do not know when it will be completed. It may take another fifty years. However, we are now in a Welfare State and I hope the present Administration will not take as long as the British Government did. I may submit that in this Konkan area for about three and a half

months there is no communication at all, except for the coastal places for which there are steamers that ply every week. For 150 miles, these people have no means of communication except what the State Transport buses give.

I do not want to say anything against the State Transport, but even supposing it is efficiently worked which I do not concede, it is a very slow procesa. From Bombay to Ratnagiri, a distance of 220 miles, the State Transport takes -if they run properly and often there are breakdowns and people are left high and dry in odd places; I have myself experienced it-from 12 to 16 hours, but in the rainy season, it takes considerably more. Often the wheels get stuck up in the mud. Formerly the condition was different. The service was run by private people, and the driver was everything. He was the driver, cleaner, operator, everything in one, but now, if he gets stuck up. somewhere, he is helpless. He will say, "I am only the driver. I cannot manipulate the engine and so you people get out." Then someone comes who can do the job, and then after four hours, it starts again This is the way in which the State Transport is carried on. The State Transport is the only means of transport now from Bombay to Ratnagiri and Diva. In my college days, we had to go on foot. The roads became impassable in the rains for about four months from June to September. If I had to go from Bombay to my native place, which is only a distance of about 90 miles as the crow flies, I required six days of hard walking. We had to cross a number of creeks, rivers, etc., going up the hill for one mile and down the ntll the next mile and so on. This state of things still continues and there are very few places which are catered to by the State Transport service. So, it should be the first problem of the hon. the Railway Minister to tackle this question. He says that the survey

[Dr. P. V. Kane.] is still in progress. I do not know whether next year also he will say that the work is still in progress or report that it has been finished. The Government should apply its mind to this and see that some work is started. I hope that the hon. Minister will report next year that this work has Deen finished. I am glad that the hon. Minister himself went by steamer, but as I have said previously, he should go as a private individual without any police or anybody else accompanying him, or if he is accompanied by such people, they must be in plain clothes. If he does this: he will see what sort of accommodation and what sort of amenities are given to the people who travel by steamers

Another aspect is that steamer travel nas become very costly. From Ratna-giri for these 150 miles the charges for Second Class come to Rs. 10 to Rs. 12 and for First Class it is Rs. 20 and Ratnagiri is proverbially a poor district and as I said a steamer runs only once a day and its rate of speed is 10 to 12 miles an hour and for this 150 miles it takes 12 hours—starts at 10 in the morning and reaches at 8 in the night in a fair season. So I impress upon the Minister this point as this is very urgent problem.

Another thing is about five lakhs of people of Bombay come from Konkan. Most of the textile mills depend on the labour from that district and many of the domestic servants come from Konkan and they are practically barred from going for those 3i months because the State Transport is a small affair and does not carry many people and steamer service is stopped. Ratnagiri is 82 miles from Kolhapur. When 1 was a teacher, we required two days to go from Ratnagiri to Kolhapur by tonga and from there to Bombay it took another day-in all it took 3 days. That state of things still continues in the rainy season. Of course, if you get the State bus, it is all right and you might reach after 12 hours, otherwise

you will require 3 days. This aspect should be considered.

Another point is that there are lots of fruit produced in the Konkan like mangoes, jackfruit, etc., that can be brought to Bombay from Konkan. But the steamer stops running after the 25th May-sometimes it runs till 1st June but the best mangoes—like al-phanso can be had only after the first week of June and they are practically worthless by that time. There are millions of mangoes ready but they cannot be brought to Bombay and so they are sold there for a song. There are many things there that can be brought to Bombay. The nearest station for Chiplun which is just at the foot of the Sahvadri Hills and is about 60 miles, i.e., Karad. You know what the M. & S. M. Railway is. Probably it has improved a little on account of the Minister's doings but still it is the slowest Railway in the whole of India. This is another as-nect of the matter that the Minister should bear in mind. He has done a great deal and he deserves congratulations as I said in the beginning but he should keep this aspect also about Konkan particularly in his view. I find there is none to speak for that poor place. I myself was a poor man in those days and have undergone all these difficulties. Now I don't go to Konkan often and have not gone for 6 years now but if I have to go, then these will be the difficulties which I have to surmount at my age. So rail connection is the most important thing and this is a small lap of the whole thing. From Diva to Goa will be 400 miles. Diva to Dasgaon is only one-fourth of the whole thing and that has taken 50 years. So I mention this matter for his attention.

There are one or two small matters which I shall refer. There is a reference that Rs. 3 crores have been set apart for passenger amenities. On page 17 that is given. I must congratulate him on that but I must urge

that Rs. 3 croren is a very small percentage of the money recovered from the travellers. You find that Rs. 104 crores were recovered from passenger travel and if you spend only Rs. 3 crores it comes to less than 3 per cent, of the whole earnings and therefore I suggest that these Rs. 3 crores should be raised to Rs. 5 crores so that there will be more passenger amenities for all sorts of people, particularly

for third class passengers.

There is also mention made of some concessions to students. Of course, the student world will be grateful for these small mercies but I don't know whether there is any particular plan. I propose that these concessions should be increased to a much larger extent. We in India want Indians to feel that they are one nation and that sentiment has to be cultivated and at present the sentiment may be there in the air but i(: has not gone deep down below the skin. If you want that, then you must make the young people feel that. Take them to the whole of India-a man from Maharashtra should go to Bengal, a man from Bengal should go to Punjab and a man from Punjab should go to Cape Camorin and that must be done when he is young and is capable of imbibing fresh impressions. In order to effect that, there must be some schemes so that the same people should not be carried over again and again. Often times that may be the case. So there must be a concerted plan between the institutions of educationschools and colleges-and the Railway Department by which there will be a rotation and every student in every college at least will have an opportunity of seeing India in spite of the great differences of habits, food, complexion and so forth. That is one of the suggestions which I wanted to make. The concession may be extended and I don't know whether any plan is followed but a master plan should be prepared by which every student at least in a college and high forms of the school should be able to go about in India and see India for himself.

With these few remarks, I commend the Railway Budget to the House.

SHRI P. S. RAJAGOPAL NAIDU: Mr. Deputy Chairman, from the financial point of view there is much in lour Railway Minister's budget speech which the country can derive satisfac-tion this ^ear, though I may not agree with the hon. the Railway Minister with regard to the change of rates for passengers who travel up to 150 miles and also with regard to the change of freight rates for goods.

I have fulled out from his budget speech certain points which give us some sort of satisfaction from the money point of view. The first point is that decline in passenger earnings which continued in the years 1950-51 and 1951-52 has been arrested. Secondly, earnings from goods traffic have shown steady improvement. Thirdly, wagon loading, goods train mileage and revenue earnings have recorded an increase. Fourthly, it is also gratifying to note that the railway surplus is estimated at Rs. 7 ■ 14 crores for the coming year as against the revised estimate of Rs. 6-57 crores. The surplus was the lowest in 1953-54 when it declined to Rs. 2:56 crores as against Rs. 13 crores in 1952-53 and Rs. 28 crores in 1951-52 Sir, the increase this year is striking because under the Railway Convention adopted this year, the Railways are providing Rs. 35 crores instead of Rs. ?0 crores as pre"iously :.nd calculated on the basis of the old convention if we add this Rs. 5 crores, this year's surplus works out to Rs. 12 crores.

At the same time I have to sound a note of warning to the Railway Minister. We find on a close scrutiny of the figures that working expenses are increasing by leaps and bounds every year. The anticipated gross receipts for 1955-56 are estimated at Rs. 252-5 crores which is less by Rs. 2 crores than that of the year 1951-52. The working expenses for 1955-56 are

[Shri P. S. Rajagopal Naidu.] estimated at Rs. 242 erores which includes Rs. 5 erores towards depreciation, as against Rs. 224 erores in the year 1951-52. Sir, I feel that the Railway Minister should always have an *eye* on this operating ratio of this. the biggest national asset *of* ours. Of course, some valid reasons are put forward in his speech, such as the increase in the working expenses, higher level of traffic, higher dearness allowance, etc., etc. But at' the same time, I would earnestly request him that there should be some sort of an arrest of this ever-increasing item of working expenses.

Sir, the time given to me is very short and though one can talk for hours and hours on this subject of railways. I shall deal only with a very few and important points within the time that has been allotted to me

I shall first deal with the changes in the fares and freights. I for one am opposed to an increase in the fares in the first leg, both for the passenger fares and for the goods freights. Prior to 1948, I think there was a telescopic fare system and subsequently, that "has been replaced by a flat rate. The change that was effected has affected the long distance passengers, subsequent to 1951. Now, with the re-introduction of the telescopic fares, I find that there is relief given to the long distance passengers, but it has very much affected the short distance passengers. When I went through the report that is given by the Railway Board, I found there a graph wherein I saw that the average distance travelled by a passenger is 30 miles. This increase in fares will affect about 90 per cent, of the travelling public.

SHRI J. S. BISHT: How much will It be in terms of money?

SHRI P. S. RAJAGOPAL NAIDU: My hon. friend wants to know how much it will be in terms of money. I am coming to that. I have calculated

that it comes to 8 pies per rupee for every 150 miles in the case of a third class passenger. I think the hon. Member will agree that III elass passengers.......

PROF. G. RANG A: Actually 9 pies will be collected.

SHRI P. S. RAJAGOPAL NAIDU: It comes to 8 pies per rupee up to 150 miles for shortdistance passengers. And who are the people who travel short distances? They are mostly the agriculturists, the poor people who go to the shandies from their village homes, taking with them certain things that are produced in their fields—vegetables, flowers and things like that. They travel up to about 50 or 60 miles to dispose of that produce and in return they buy certain articles that are required by them for their home use. These people will now be required to pay more for their travel. Sir, who are the long-distance passengers? They are mostly Government servants who are paid travelling allowance and Members of Parliament who are also paid T.A.

AN HON. MEMBER: Not third class passengers.

SHRI P. S. RAJAGOPAL NAIDU: I am talking of first class and also third class passengers. They are the longdistance travellers. You may show them benefit and I do not want to stand in the way of your doing that. But at the same time, I would request you not to increase the freight rates and the passenger fares for the short distance passengers.

Sir, there is another point also to be considered by the hon. the Railway Minister. The serious competitor to the railways is the bus. Already there is very serious competition between the two and when you increase the freights, even the little money' that the railways are getting from the short-distance passengers will be definitely affected. Of course, in some States

bus services an nationalised, but in some other Stales they are not. This will also give a sort of encouragement to the passenge rs to travel only by buses, because 1 ven one anna is something of great v alue *to* the poor villager. In these h ird days if he can save even one anna, then certainly he will do it. He will 1 alculate even pies and go by the trans] iort that is cheaper.

SHRI O. V. /LAGESAN: Bus fares are anyway hig ler than railway fares.

SHRI P. S. RUAGOPAL NAIDU: The hon. the Del uty Minister challenges me with the st itement that bus-fares are higher thar those of railways. 1 wish to point oit to him for example that the railway fare between Katpadi and Madras Central Station for 111 Class is about Rs. 2/5/- whereas the bus fare is onlj about Rs. 2/-. I have calculated the t ling and the hon, the Deputy Ministe: should not be under the mistaken ii npression that buses charge more thin the railways. The bus charges are invariably less. They have always an eye on the railway fares and then they charge something less than the r always charge for the same distance. The people are also saved the expei se of going up to the Railway station to catch the train and by the bus thei can go right up to their destination With all that they find the bus fa e is always less than the fare they ha ve to pay if thev travel by the railways

Sir, next I w ma to deal with the air-conditioned :lass. It is no doubt true that the maintenance of air-conditioned clas i is a costly affair. But until such tir le as air-conditioned travel is popula ised in our country, I would impress c a the Railway Minister that It should 3e maintained even at the cost of the Railways losing some money. This is necessary for the purpose of popul arising air-conditioned travel and for this the fare for this class should be put at a lower level. I earnestly urge ;he hon. Minister to consider whethi r the increase in the 110R.S.D.

air-conditioned fare is justifiable under the present circumstances.

Another point with regard to air-conditioned class is this. I find that the air freight from Madras to Delhi is Rs. 191, either by the day or the night plane. If you come by air-conditioned class you have to pay Rs. 212. So naturally one would prefer to save two days of time and save some Rs. 20 also and travel by air to coming by air-conditioned class paying Rs. 212, plus Rs. 5 for bed which of course, the Railway Minister has been kind enough to remove, plus Rs 20 or Rs. 25 for food and other things,. So the cost comes to nearly Rs. 230 or Rs. 235 if you want to travel by the air-conditioned class.

SHRI LAL BAHADUR: We want to encourage air travel.

SHRI H. P. SAKSENA: At the cost of the Railways?

SHRI P. S. RAJAGOPAL NADTCJ: If you want to encourage air travel by this process, I have no objection, but at the same time I wish the hon Minister would make air travel saff" also.

Then, with freight concessions, I would like to deal briefly. We find that this concession is given only to pulses, grams and fertilizers, and that too for long distances. For short dis tances somehow or the other, an incre ment has been made of about 10 per cent. I cannot understand why. It is no doubt, the object of our Government that we should have a socialistic pattern of society. But why should this small distance freight be increased? Why should there be any discrimina tion at all between goods consigned up to 300 miles and those consigned beyond 300 miles? For instance, take the case of foodgrains. Madras city will have to get its foodgrains from Tiruchirapalli or Andhra.....

PROF. G. RANGA: From Nellore.

SHRI P. S. RAJAGOPAL NAIDU: Yes, all these places are within 300 miles. Surely, the hon. Minister desires that the people should get their food-grains at a fairly cheap rate. But actually, the present arrangement will lead the consumer paying a higher price for his foodgrains, because the freight within 300 miles is actually increased. Of course, we do not find foodgrains consigned to places thousands of miles nowadays, because the controls are not there. During those days of control, they used to get grain from far off parts. Madras, for instance, got it from far off places and from Madras it went to several other places. But nowadays foodgrains do not go beyond 300 miles because there is plenty of these now. Even taking a single instance of foodgrains, I had illustrated how it affects. Foodgrains come from Andhra to Madras or from Trichy to Madras, less than 300 miles, and naturally, one will have to pay more by way of freight.

PROF. G. RANG A: He is thinking of Punjab and the pulses.

SHRI M. GOVINDA REDDY (Mysore): Fertilisers and foodgrains are exempt.

SHRI P. S. RAJAGOPAL NAIDU: It applies with regard to the first leg. I suppose I am correct. As I read the speech, there is an increase in tke freight rates up to 300 miles with regard to foodgrains and fertilisers. There is a reduction only beyond 300 miles. Why should we have this discrimination? The object of giving this concession is gone.

SHRI V. K. DHAGE (Hyderabad): Because there are three legs now.

SHRI P. S. RAJAGOPAL NAIDU: Then, Sir, I come to the surcharge on "smalls". Why should we have this? What is the amount that the Government is going to get? Absolutely nothing, excepting the odium of increasing it. There is a surcharge of 124

per cent, and the minimum rate has been increased from Re. 1 to Rs. 1/8.

I would like to deal with another important point, Sir, namely the speed ing up of the Grand Trunk Express and the Madras-Calcutta Mail. I have taken some pains to cull out figures from our Railway Time Table. find that the Frontier Mail, that runs between Bombay and Delhi, a distance of 861 miles, takes 22 houis and fifteen minutes and the average speed per hour of that train works out at 38.7 miles. The Delhi-Calcutta Mail covers a distance of 895 miles in 25 hours and 45 minutes and the average speed per hour is 34.7 miles. The Bombay-Calcutta Mail via Nagpur covers a distance of 1223 miles in 36 hours and ten minutes and the average here works out at 33.8 miles per hour. The Bombay-Calcutta Mail via Allahabad covers a distance of 1341 miles-practi cally the same distance as is covered by the Grand Trunk Express-in 38 hours and 45 minutes and the average works out at 34'6 miles per hour. Coming to this- Grand Trunk Express which is called Grand-the distance covered between Delhi and Madras is 1361 miles and the time taken is 46 hours and 55 minutes. The average works out at 28 miles per hour. The Calcutta Mail (Madras-Calcutta) covers a distance of 1032 miles in 38 hours and fifty minutes and the average works out at 26 • 5 miles per hour. Sir, I do not know why these two trains which are called the Grand Trunk Express and the Calcutta Mail

SHRI GULSHER AHMED (Vindhya Pradesh): One is a mail train and the other is an express train. That is the difference.

SHRI P. S. RAJAGOPAL NAIDU: If express trains take longer time than mail trains then let us call it a mail, Grand Trunk mail, increase the speed and relieve the passengers from the inconvenience of remaining in the train for a longer time.

PROF. G. RANGA: We have no other mail on this line.

SHRI P. S. RAJAGOPAL NAIDU: I am just comparing the time taken by these two trains with the time taken by the other important trains in India. Whereas the average in the case of the latter is above 33 or 34 miles per hour, the average number of miles per hour in the case of the Grand Trunk Express is 29 and that of the Calcutta Mail is 26'5.

SHRI GULSHER AHMED: May I say that there is an express train run ning between Allahabad and Bom bay......

PROF. G. RANGA: There is no mail train on that line.

"SHRI GULSHER AHMED:and the express train takes more time than the mail train?

PROF. G. RANGA: Maybe, btit there is no mail train at all and this train serves both the purposes.

SHRI AKBAR ALI KHAN: There is no mail on our line.

SHRI P. S. RAJAGOPAL NAIDU: It "is true that in certain cases the mail trains run faster but there is no mail train at all on that line.

SHRI V. K. DHAGE: There is no -other train also.

SHRI P. S. RAJAGOPAL NAIDU: Call it Grand Trunk Mail and then increase the speed, if that is the technical objection.

SHRI T. V. KAMALASWAMY '(Madras): Call it a passenger train.

SHRI P. S. RAJAGOPAL NAIDU: Now. I would like to deal with some of the passenger amenities. I congratulate the hon. Minister on the all-round improvement in the passenger amenities. Sleeping accommodation for *third class passengers has been provided; the use of dining cars for all "the passengers is now allowed; the use of retiring rooms for all kinds of

passengers is now allowed and the construction of new type of retiring rooms is also in hand. But we find, Sir, that a good lot of it is yet to be done. There are several important stations where the platforms are still low. They have to be raised and the platforms will have to be properly surfaced and they have also to be properly covered. The stations will have to be properly fenced also.

I would like to deal with ticket-less travel, if I have the time. I find that there is a lot of ticketless travel and that is due to the fact that the stations are not being properly fenced.

-I want to mention about catering. I am definitely opposed to departmental catering and I may give my own reason for it.

Dr. Shrimati SEETA PARMANAND: Yes.

SHRI O. V. ALAGESAN: You have got a supporter.

SHRI P. S. RAJAGOPAL NAIDU: The first and foremost thing is that there is no soliciting done where catering is done departmentally.

PROF. G. RANGA: Let us introduce that also.

SHRI P. S. RAJAGOPAL NAIDU: When the train stands at important places where there is departmental catering we do not find any boy or butler coming and asking what we want. One has to get out from the train and ask for what one wants. One has to place an order beforehand and one has also to buy tickets beforehand. The so-called standard menu is not made applicable to departmental catering. Standard menu is made applicable only for the private caterers.

SHRI LAL BAHADUR: It is applicable on the Southern Railway.

SHRI P. S. RAJAGOPAL NAIDU: Standard menu is no doubt, to a cer tain extent, made applicable, but I am talking

SHRI LAL BAHADUR: That is applicable in the case of departmental catering also.

SHRI V. K. DHAGE: On the Bezwada-Madras line?

SHRI LAL BAHADUR: It is applicable on that section

SHRI P. S. RAJAGOPAL NAIDU: I am talking of the Eastern Zone where there is departmental catering.

SHRI LAL BAHADUR: I am talking about the Southern Railway.

SHRI P. S. RAJAGOPAL NAIDU: I am talking about the Eastern Zone.

SHRI LAL BAHADUR: In the Eastern Zone catering is mostly done by contractors.

SHRI P. S. RAJAGOPAL NAIDU: I find, of late, a lot of the tourists have been suffering especially. I had occasion to travel once with a group.

MR. DEPUTY CHAIRMAN: It is time, Mr. Naidu

SHRI P. S. RAJAGOPAL NAIDU: I will take only Ave minutes, Sir.

MR. DEPUTY CHAIRMAN: No, not five minutes. Please wind up.

Shri P. S. RAJAGOPAL NAIDU: I would like to mention about one particular caterer and I suppose I will be right if I do so on the floor of this House, the caterer who is much talked of, namely Ishwardas Vallabhdas. Sir, it is high time that that caterer was changed. Several complaints have been made against him and in spite of all the complaints things have not improved and we, who travel frequently by the Grand Trunk Express, are the worst sufferers.

The hon. Minister in his Budget Speech has said that parties of *kisans*

sponsored by State Governments will be given concession. I do not know what the hon. Minister means by 'parties of *kisans* sponsored by the State Governments'.

PROF. G. RANGA: What is that?

SHRI P. S. RAJAGOPAL NAIDU r Suppose kisans are sponsored by the Central Government. Will they not be entitled to this concession? Why should this privilege be given to *kisait* parties sponsored by State Governments?

PROF. G. RANGA: Why should the Government have to sponsor any party of kisans"!

SHRI O. V. ALAGESAN: We will take Prof. Ranga's advice on this matter

SHRI AKBAR ALI KHAN: Just as-we want a certificate from the Headmasters or Principals in the case of students, to have some sort of guarantee that it is for educational purposes, so-also we should have this

PROF. G. RANGA: Why the State Governments? Why not the local Government?

SHRI T. V. KAMALASWAMY: All Congress Governments.

PROF. G. RANGA: Why should the kisans be organised by the Government? We have our own organisation.

SHRI JASPAT ROY KAPOOR: Why not Prof. Ranga's body?

SHRI P. S. RAJAGOPAL NAIDU[^] I now come to the reduction in the cost of platform tickets from two annas to one anna. Who ate the persons who go to the stations generally? They are the rich people who go there to receive their friends and relations. Why should the cost be reduced and why should we incur a loss of Rs. 15-lakhs? It is better that it is kept at two annas.

SHRI JASPAT ROY KAPOOR: Two annas is too much.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, I order. Syed Mazhar Imam.

سید مظہر امام (بہار): جذب نہیں میں ماؤس کا زیادہ وقت اس بجت کے موقع پو نہیں لیا چاہتا ہیں۔ میں آنریبل نہیں لیا چاہتا ہیں۔ میں آنریبل ماسٹر کے ساملے چاد باتھی عرض کروں میں آنریبل منسٹر عرض کروں میں آنریبل منسٹر ماحب کو مبارکباد دینا چاہتا ہوں کہ جب سے انہوں نے اس قیارتمات کو ایپ ہاتھ میں لیا ہے تب سے اس میں دنوں دن ترقی ہونی جا رہی ہے۔ اس میں کوئی دو رائے نہیں ہو سکتی ہیں۔

اب سوال يه پيدا هوتا هے که جهانتک مم ترقی چاهتے همی وہ ابهی آتک نہیں ہوئی ہے - مگر تیپارتمنت ترقی کی رالا پر^ج <u>ھے ۔ اسی</u> لئے یہ قابل مباركباد هي - يه ماننا يويا كه ريلوں ميں اس درميان جو اضافه هوا ھے اس سے عام پیلک کو فائدہ ھی ھوا ه - استیشنوں پر پانی پینے کا انتظام كيا كيا - تورة كلاس مين پنكها لكايا * كها هے - جنتا گرياں چلائي كئيں اور سلیپلگ کار کی سہولیتیں مہیا کی ككون - أن إنسب جهزون سے عام جلتا كو بهت زيادة فائدة هوا - مين أنريبل منستر ماحب سے یہ عرض کرنا چاھتا هون که اسطوح کی سهولیت دوسوی آ قریلوں اور دوسری جگہوں پر بھی کی

جانی چاقیئے جس سے که لوگوں کو زیادہ سے زیادہ فائدہ ہو - آب یہ سورت پیدا ہو گئی ہے که جو لوگ پہلے سیکنڈ کلاس میں سفر کرتے تھے وہ آب جنتا کی سلیپلگ گاریوں میں سفر کرنے لگے ہیں - ،

دوسری چیز جو میں عرض کرنا چاھتا ھوں وہ تکتابیس ٹریولنگ کے بارے میں ہے - بلا تکت لوگوں کے سفر کرنے کی وجه سے آمدنی کو بوھایے میں كانى دهكا بهلچتا هـ - جو ريلوے دیپارتمات کے لوگ میں ان کے لئے ایک روایے سا ہو گیا ہے کہ ان کے سب رشتهدار وغهرة ريلوے مهن فری چلين -انہوں نے سمجھ لیا ہے کہ جیسے همارا مشاهرہ ہے اسی طرح سے فری چلفا بھی همارا حق - اس پر ریاوے کی طرف سے کوئی خاص طور پر سختی نہیں ہے - میں نے دیکھا ہے کہ جس وقت سے آپ نے اپنے پارلیمائٹری سکریتری کو اسطرف برابر کام کرنے کیلئے بھیجا ہے تب سے وہ ریاوے میں ایک تیرر ہو گئے ہیں انکے نام سے لرگ گهبراتے هیں۔ اور اگر یہی صورت چیکنگ کی رهی تو سبکن هے که هم اس میں کامیاب هو جائهی که لوگ بالا ٹکٹ کم سفر کویں -

دوسری چیز آفیسرس کے متعلق محصے یہ عرض کرنا ھے کہ منسلاری کی محصے یہ دیکھنا چاھیئے اور آفیسرس کے دماغ میں آس چھڑ کے بیٹھانے کی ضوورت

[سيد مظهر امام]

ہے نہ نم پبلک کی دیوٹی کونے کے لئے هو اور يه ريلوے بزنس پوائنت آف ويو سے بھی چاائی جا رهی هے - ية نههي که تم ایدمنسترینی آفیسر کی طرح نے کو ایک ہائی آفیسر سمجھو۔ چھوٹے سے چہوتے افسر بھی اپنے کو افسر سمجھتے هیں - اگر کوئی آدمی ریلوے استیسر پریا پلیتفارم پر جا کر کوئی بات پوچهتا هے تو میں آپکو یقین دلانا چاهتا هوں که همارے ایسے لوگوں کو بھی یہ معلوم کرنے میں دقتیں عوتم ھیں کہ ترین سے آئیگی کہاں جائیگی اور کب آئیگی - یه اس لئے ھے کہ ان کے پاس آفیسر کا دماغ ھے -میں گورنمنٹ سے کہنا اعتا ھوں که آفیسر کے اندر سے اس چیز کو نکالئے کی ضرورت ھے -

श्री किशोरी राम (बिहार) आपको इंक्वारी आफिस में जाकर दर्याफत करना चाहिए।

سید مظہر امام: هر استیش پر
ریلوے انکوائری نہیں هوتی - ممکن
هے میرے دوست نے یہاں ریلوے
انکوائری هو - میرے دوست بری جگه
کے رهنے والے هیں اس لئے ان کے دماغ
میں انکوائری آفس هے - میں تو کہتا
هوں که آپ انکوائری آفس میں بھی
جا کر دیکھیں تو وهاں بھی آپکو یہی
صورت ملیگی -

دوسری چیر مجھے یہ عوض کرنی ھے که میرے پراونس میں راجگیر

ایک بہت امیارتینت جگه هے - یه نه صوف همارے صوبه سيس بلکه هددوستان میں ایک امپارٹینٹ جگه ہے اور میں تو کهوں کا که اسکی انترنیشنل پوزیشن ھے - یونکه بودهه مذهب کے مانفے والے جتنے لوگ هيں ان کا هندوستان میں راجگیر آنا بہت ضروری ہے - گیا اور راجگیر دونوں جگہیں ایسی هیں جہاں ان کا آنا بہت ضروری ہے - میں نے اخباروں میں پوھا ھے ک سنه 1904 مين دهائي هزار برس گوتميده کو هونے والے هیں اور اس موقع پر هزاروں اور لاکھوں کی تعداد میں لوگ باعر سے گیا اور راجگیر میں آنے والے هیں - صورت یہ ہے کہ کیا اور راجگیر میں کوئی ریلوے کنھکشی نہیں ہے -آنويبل منستر کو يه معلوم هوا که کيا ہے راجکیو صف ۳۲ میل پرتا ھے۔ مكر اگر ريلوے سے هم راجگير جانا چاهیں تو گیا سے ر'جالیر تک ١٢٥ میل کی جرنی طے کرنی ہوتی ہے اور دو جائه چينج كرنا هوتا هے تب جا كر پہنچ سکتے ھیں - اس لئے میں کہنا چاہتا ہوں کہ جو لائت ریلوے بختیارپور سے راجگیر تک ہے اسکی حالت بہت هي خراب هے - وهان کی ڈسٹرکت بورڈ کی وہ ریلوے ہے۔ اور ڈسٹرکت ہرت نے ہی گورنمنٹ آف اندیا کو لکھا ہے کہ وہ اس ریاوے کو لے لے شاید گورنمنت آف انڈیا کی پالیسی یه نهیں هے که ولا الله ویلوے کو لے ۔ لیکن میں اس معاملہ میں

خاص طور سے کہوں کا کہ گورنینٹ آف انتیا اس لائث ریلوے کو لیلے اور اس ۔ کا ایکسٹنشن مان پور تک کر دے جو خ له گیا کے بعد پہلا اسٹیشی هے - صرف ہ ٣٣ ميل ريل كا اليكستنشي كرنا هولاً 🖟 اور اسکی وجہ سے گیا اور راجگیر کا 🕆 کنیکشن ہو جائے کا - جو لوگ باہر ہے 🕟 أتے ھیں ان کے لائے اس بارے میں کوئی سہولت نہیں ہے کہ وہ گیا ہے راجگير جائيں - جو گيا جاتا ھے وہ ، راجگير ضرور جاتا هے اور جو راجگير ' جاتا نے وہ گیا ضرور جاتا ہے - بودھم مذھب والوں کے لئے دونوں بوی جگهیں هیں اور جین مذهب والوں کے لئے بھی راجگیر ایک بڑی جگہ ہے -أسكي علاوة تعام دوسرے مذهب كے ماللے والوں کے لیے بھی راجگیر ایک بوی ٠ چکه هے - هماری بهار گورندنت اور : میں سبجهتا هوں که گورنمنت آف 🕝 اندیا بھی فائھو ایر باان کے تحت اسکے اسپروسنت کے لئے کافی کام کونے والی هے - نالندہ بھی اسی علاقہ صیں پوتا 🗉 ھے ۔ میں آمید کرنا ھوں کہ آئریبل 🖰 منستر صاحب اس طرف خاص طور پر دھیاں دیں کے - وہ اسکی تصفیفات کواٹھن کے - صوف ۳۲ سیل کا ھی سوال ہے - اس کے ساتھ ھی ساتھ : میں عرض کر دوں کہ اس کے لیّے کوئی 🕛 زمین ایکوائر نہیں کرنی هوگی - 🖫 راجعیر سے گیا تک ڈسٹرکٹ بورڈ کی سوک موجود هے جس پر که بسین چلتی هیں - وہ کچی سوک ہے اس

وجه سے چهه مهیائے سے زیادہ اس پر بسیں نہیں چل سکتیں ۔ آپ اس موک کو بہار گورنمات سے لے سکتے ھیں اور ریل چلا سکتے ھیں - اگر چهودی اللی هی چالئی جائے تو بهی بهتر هوکا – میں آنریبل منستر کی اس طرف توجه خاصطور سے دلانا چاہتا ہوں۔

مجھے ایک چیز اور عرض کرنی ہے اور ولا ریاوے کلیم کے بارے میں ہے۔ لوگوں کے جب ریلوے ڈیپارٹسنٹ پر کلیس هوتے هیں تو بوی پریشانی ان کو هوتی هے - اکثر لوگ کہتے هیں که تین تین چار چار سرس تک کلیم کا قسيزن نهيل كها جانا - كسى كا مال ضائع عو جائے اور اس کے بعد کلیم هو اور پهر هان اور نا سين کوئي تسيزن ته هو تو په تهيک نهين هے - اسکو تو دَپارتمنت کو فوراً دَیسائید کر دینا . چاهیئے ، برس ها بس تک لوگ قرتے رہتے میں اور کوئی صورت نہیں۔ هوتی هے - اسکے علاوہ اگر کلهم ملظور بهی هو جاتا هے تو بهی بری دقت ھوتی ہے ۔ فرض کیجگنے کہ ایک آدمی کا کلیم منظور ہوا اور اسکا کپڑے کا کام حتم هو گیا اور ولا دوسرا بزنس کرنے لگا هو تو کها گها که تمهاری فرم ختم هو كُتُى هِ أَسَ لَيُّ كُلِيمِ نَهِهِنِ مَلِيكًا -ميرا كهذا هي كه اكر پروپرائتر وغيرة مهجود هول تو کلهم دیفا چاهیئے -

छोड़ दंती क्लेम नहीं मिलं?

ھے -

کلیکشوں ضرور کو دیں تو یہ بہت بہ تر ھو جائے گا۔ آن الفاظ کے ساتھ میں اپنی تقریر کو ختم کرتا هوں اور بجت کو سیورت کرتا هوں -

† सिंयद मजहर इमाम (विहार) : जनाव डिप्टी चेयरमेन साहब, में हाउस का ज्यादा बक्त इस बजट के माँके पर नहीं लेना चाहता हूं। मैं आनरंका मिनिस्टर साहब के सामने चन्द बातें अर्ज करना चाहता हुं। कब्ल इसके कि में कुछ अर्ज करूं में आनरंबल मिनिस्टर साहब को मुबारकबाद दंना चाहता हूं कि जब से उन्होंने इस डिपार्टमेन्ट को अपने हाथ में लिया है तब से इस में दिनों दिन तरक्की होती जा रही हैं। इस में कोई दो राय नहीं हो सकती

अब सवाल यह पेंदा होता है कि जहां तक हम तरक्की चाहते हैं वह अभी तक नहीं हुई हैं। मगर डिपार्टमेन्ट तरक्की की राह पर हैं. इस लिये यह काबिले मुबारकबाद हैं। यह मानना पहुंगा कि रेलों में इस दरमियान जो इजाका हुआ है उस से आम पीब्लक को फायदा ही हुआ हैं। स्टंशनों पर पानी पीने का इन्तजाम किया गया। थर्ड क्लास में पंखा लगाया गया है. जनता गाहियां चलाई गईं और स्लीपिंग कार की सहालियतें महीया की गई । इन सब चीजों से आम जनता को बहुत ज्यादा फायदा हुआ । मैं आनरंबल मिनिस्टर साहब से यह जर्ज करना चाहता हूं कि इस तरह सहिलयत इसरी टंनों और इसरी जगहों पर भी की जानी चाहिये। जिस से कि लोगों को ज्यादा से ज्यादा फायदा हो। अब यह सुरत पेंदा हो गई है कि जो लोग पहले सँकंड क्लास में सफर करते थे बौह अब जनता की स्ली पिंग गाडियों में सफर करने लगे हैं।

दसरी चीज जो मैं अर्ज करना चाहता है वह टिकटलेंस ट'विलिंग के बार में हैं। बिला टिकट लोगों के सफर करने की बजह से आमदनी को बढ़ाने में काफी धक्का पहुंचता है। जो रंलवे डिपार्टमेन्ट के लोग हैं उन के लिये यह एक रिवाज सा हो गया है कि उन के सब †Translation in Devnagari Script.

سيد مظهر أمام: هان - چونكة ایک فرم نہیں ہے اور کلیم فرم کے نام پر هے اس لئے ایسا کہدیا جاتا هے .-اگر یه ثابت هو جائے که پروپرائٹر موجود هے اور وہ صحیم آدمی هے تو كليم ملغا چاهيئے - اگر نهين ثابت و تو دوسری بات ہے - لیکن ایک اصول کو بنا کر کہ فرم نہیں ھے اس لئے کلیم نہیں ملیکا اس طور کا کام کرنا میرے خیال میں مفاسب نہیں

آخر میں میں آنریبل منسٹر سے اور ماؤس سے عرض کرنا چاھدا ا موں که مجه امید ہے کہ جو کچهہ میں نے عرض کیا ہے اس پر آپ غور کریں کے اور يه جو راجگير والي سکيم هے وہ تو بهت هی ضروری هے - مجھے اکثر وهاں جانے کا انفاق هوا هے اور ميو "نے دیکھا ہے دوسری جگه سے بہت سے لوگ آتے هيں - ميں نے اسلئے يه ضروری سمجها که اس بجت کے موقع ير منستر صاحب كا دهيان اس طرف دلاوں"۔ تمام ملکوں کے لوگ اندوچائذاء چالنا ، جايان ، برما ، سيلون ان تمام ملکوں کے لوگ بہت پڑی تعداد میں وهاں آنے هیں - وہ لوگ دیکھتے هیں که ان کے لئے صورت یہ مے که ١٢٥ ميل گهوم كر گيا پهنچين جبكة همارے یاسی ۳۲ میل کی رود موجود ھے - اس لئے میری استدعا ھے کہ اس ۳۲ میل کے معمولی فاصلہ پر ریاولا रिश्तेदार वगैरा रेलवे में फ्री चलें। उन्होंने समफ लिया है कि जैसे हमारा मुशाहरा है उसी तरह से फ्री चलना भी हमारा हक हैं। इस पर रेलवे की तरफ से कोई खास ताँर पर सख्ती नहीं हैं। मैंने देखा हैं कि जिस वक्त से आपने अपने पालियामेंटरी सफ़ेटरी को इस तरफ वरावर काम करने के लिये भेजा हैं तब से वोह रेलवे में एक टेरर हो गये हैं, उन के नाम से लोग घबड़ाते हैं। और अगर यही स्रत चैंकिन्ग की रही तो मुमीकन हैं कि हम इस में कामयाव हो जायं कि लोग विला टिकट कम सफर करें।

दूसरी चीज आफीसर्स के मुताल्लिक मुर्भ यह अर्ज करना है कि मिनिस्ट्री को यह देखना चाहिये और आफीसर्स के दिमाग में इस चीज को बिठाने की जरूरत हैं कि तुम पब्लिक की हियदी करने के लिये हो। ऑर यह रेलवे विजनंस प्वाइन्ट आफ वियु से भी चलाई जा रही हैं। यह नहीं कि तुम एडिमिनिस्ट्रेटिव आफीसर की तरह अपने को एक हाई आफीसर सम्मा । होर्ट से होर्ट अफसर भी अपने को अफसर समभते हैं। अगर कोई आदमी रलवे स्टेजन पर या प्लेटफार्म पर जा कर कोई बात एछता है तो मैं आपको यकीन दिलाना चाहता हं कि हमारं एंसे लोगों को भी यह मालूम करने की दिवकतें होती हैं कि ट्रन किधर से आयेगी, कहां जायगी और कब आयेगी । यह इस लिये हैं कि उन के पास आफीसर का दिमाग हैं। मैं गवर्नमेन्ट से कहना चाहता हं कि आफीसर के अन्दर से इस चीज को निकालनं की जरूरत हैं।

श्री किशारी सम (विहार)ः आपको इंक्वायरी आफिस में जा कर दरयाफत करना चाहिये।

संयद मजहर इमाम : हर स्टेशन पर रेलवे इंक्वायरी नहीं होती । मुमीकन हैं मेरे दोस्त के यहां रेलवे इंक्वायरी हो । मेरे दोस्त बड़ी जगह के रहने वाले हैं इसीलए उन के दिमाग में इंक्वायरी आफिस हैं । मैं तो कहता

ह्ं कि आप इंक्वायरी आफिस में भी जा कर दंखों तो वहां भी आपको यह स्रत मिलोगी।

दूसरी चीज मुक्ते यह अर्ज करनी हैं कि मेरें प्राविन्स में राजगीर एक बहुत इम्पॉर्टन्ट जगह हें यह न सिर्फ हमारं सूबे में बल्कि हिन्दुस्तान में एक इम्पॉर्टीन्ट जगह हैं और में तो कहुंगा कि इसकी इन्टरनेशनल पाँजीशन हैं, क्यांकि बाँद्ध मजहब के मानने वाले जितने लोग हैं टनका हिन्द्स्तान में राजगीर आना बहुत जरूरी हैं। गया और राजगीर दोनों जगहीं एंसी हैं जहां कि उनका आना बहुत जरूरी हैं। मींने अखबारों में पढ़ा हैं कि सन् १६५६ मीं टाई हजार वर्ष गाँतम बुद्ध को होने वाले हैं और उस मौंके पर इजारों और लाखों की तादाद में लोग बाहर से गया और राजगीर में आने वाले हैं । सुरत यह है कि गया और राजगीर में कोई रंलवे का कनेक्शन नहीं हैं। आनरंबल मिनिस्टर को यह माल्म होगा कि गया से राजगीर सिर्फ २२ मील पहला है । मगर अगर रेलवे से हम राजगीर जाना चाहीं तो गया सं राजगीर तक १२४ मील की जर्नी तैय करनी होती हैं और दो जगह चेन्ज करना होता हैं तब जा कर पहुंच सकते हैं । इसलिये में कहना चाहता हूं कि जो लाइट रंलवे वखीतचारपुर से राजगीर तंक हैं उस की हालत बहुत ही खराब हैं। वहां की डिस्टिक्ट बोर्ड की वह रंलवे हैं और हिस्टिक्ट बोर्ड ने भी गवर्नमेंन्ट आफ इन्हिया को लिखा है कि वह इस रेलवे को ले ले। शायद गवर्नमेंन्ट आफ इन्हिया की पालीसी यह नहीं है कि वह लाइट रेलवे को ले। लेकिन में इस मामले में खास तार से कहांगा कि गवर्नमेंन्ट आफ इन्डिया इस लाइट रंलवे को ले ले ऑर उसका एक्सटॅन्शन मानपुर तक कर द जो कि गया के बाद पहला स्टेशन हैं। सिर्फ ३२ मील रेल का एक्सटरेन्शन करना होगा और उस की वजह सं गया और राजगीर का कर्नेक्शन हो जायगा। जो लोग बाहर से आते हैं उन के लिये इस बार में कोई सह लियत नहीं हैं कि वह गया से राजगीर जायं । जो गया जाता है वह राजगीर जरूर जाता है और जो राजगीर जाता है वह गया

सिंचद मजहर इमाम]

जरूर जाता है । बाँद्ध मजहब वालों के लिये दोनों वडी जगहीं हैं और जैन मजहब वालों के लिये भी राजगीर एक वही जगह हैं। इस वे अलावा तमाम दूसर मजहब के मानने वालों के लिये भी राजगीर एक बड़ी जगह है। हमारी बिहार गवर्नमेंन्ट ऑर में समभाता हूं कि गवर्नमेंन्ट आफ इंडिया भी फाइव इयर प्लान के तहत इस के इम्प्रवर्मेन्ट के लिये काफी काम करने वाली हैं। नालन्दा भी इसी डलाक में पहता है। मैं उम्मीद करता हूं कि आनरंबल मिनिस्टर साहब इस तरफ खास तार पर ध्यान दींगे। वह इस की तहकीकात करायों । सिर्फ २२ मील का ही सवाल हैं। इस के साथ साथ में अर्ज कर दूं कि इस के लिये कोई जमीन ए क्वायर नहीं करनी होगी। राजगीर से गया तक डिस्टिक्ट बोर्ड की सहक माँजूद हैं जिस पर कि बसें चलती हैं। वह कच्ची सहक हैं। इस वजह सं छः महीनों से ज्यादा उस पर बसें नहीं चल सकतीं। आप इसी सहक को बिहार गवर्नमेंन्ट से ले सकते हैं और रंल चला सकते हैं । अगर छोटी लाइन ही चलाई जाय तो भी बेहतर होगा । में आनरंबल मिनिस्टर साहब की इस तरफ खास तार से तवज्जह दिलाना चाहता हूं।

मुर्फ एक चीज और अर्ज करनी हैं और वह रेलवे क्लेम के बारे में हैं। लोगों के जब रेलवे हिपार्टमेंन्ट पर क्लेम्स होते हैं तो बड़ी परंशानी उन को होती हैं अक्सर लोग कहते हैं कि तीन तीन चार चार वर्ष तक क्लेम का डिसीजन नहीं किया जाता । किसी का माल जाया हो जाय और इस के बाद क्लेम हो और फिर हां और ना में कोर्ड हिसीबन न हो तो यह ठीक नहीं हैं। इस को तो हिपार्टमेंन्ट को फॉरन हिसाइड कर देना चाहिये। बरसहा बरस तक लोग टाँडते रहते हैं और कोई सुरत नहीं होती। इस के अलावा अगर क्लेम मंजूर भी हो जाता हैं तो भी बही दिक्कत होती हैं। फर्ज की जिये कि एक आदमी का क्लेम मंज्र हुआ आर उसका कपहें का काम खत्म हो गया और बद्ध इसरा विजनेस करने लगा हो तो कहा गया

कि तुम्हारी फर्म खत्म हो गई हैं इस लिये क्लेम नहीं मिलेगा। मेरा कहना हैं कि अगर प्रोप्नाइटर वगेरा माँजुद हैं तो क्लेम दंना चाहिये।

श्री जसपत राय कप्र: अगर काम करना छोड़ दें तो क्लेम नहीं मिले ?

संदर मजहर इसाम : हां, च्ंिक एक फर्म नहीं हैं और क्लेम फर्म के नाम पर हैं इस लिये एंसा कह दिया जाता हैं। अगर यह साबित हो जाय कि प्रोप्राइटर मॉज्द हैं ऑर वह सही आदमी हैं तो क्लेम मिलना चाहिये। अगर नहीं साबित हो तो वह दूसरी बात हैं। लेकिन एक अस्ल को बना कर कि फर्म नहीं हैं इस लिये क्लेम नहीं मिलेगा इस तरह का काम करना मेर ख्याल में मुनासिब नहीं हैं।

आखिर में में आनरंबल मिनिस्टर से ऑर हाउस से अर्ज करना चाहता हूं कि मुभी उम्मीद हैं कि जो कड़ हमें ने अर्ज किया है उस पर आप गाँर करोंगे और यह जो राजगीर वाली स्कीम हैं वह तो बहुत ही जरूरी हैं। मुर्भ अक्सर वहां जाने का इत्तिफाक हुआ है और में ने दंखा हैं कि दूसरी जगह से बहुत से लोग आते हैं। मैंने इस लिये यह जरूरी समभा कि इस बजट के माँके पर मिनिस्टर साहब का ध्यान इस तरफ दिला दूं। तमाम मुल्कों के लोग, इन्होचाइना, चाइना, जापान, वर्मा. सिलॉन, इन तमाम मुल्कों के लोग बड़ी तादाद में वहां आते हैं। बोह लोग देखते हैं कि उनके लिये सुरत यह है कि १२४ मील घुम कर गया पहुंचे जब कि हमार पास ३२ मील की रोड मॉजूद हैं। इसलिये मेरी इसतद्वा हैं कि इस २२ मील के मामुली फासले पर रेलवे कर्नक्शन जरूर कर दें तो यह बहुत बेहतर ही जायगा ।

इन अल्फाज के साथ में अपनी तकरीर खत्म करता हूं और बजट को सर्पोर्ट करता हूं। 4-00 P.M.

SHRI BHUPESH GUPTA: Mr. Deputy Chairman, as we speak on this Budget, we naturally recall the horrors of the railway disaster that took place last September in Kazipet. We expected that in the speech made by the hon. Minister there would be more than a passing reference to the grim tragedy—a tragedy which stands there to justify the great negligence and callousness on the part of the railway authorities. Sir, I hope that the investigation that is going on would not be hushed up and the public will be apprised of the reason as to why that tragedy took place and who were responsible for it.

Coming to the Budget, Sir, I find that it is a budget of increased fares and freights and of too little development. This budget is callous to the living conditions of the railway workers and employees and indeed this budget gives us a foretaste of the socialistic pattern of the Congress regime. Sir, the hon. Minister has thought it wise to increase the fares and freights and I thank him for the kind of demonstration of the socialistic pattern that he has given us even before the other Budget has been presented to the House.

Sir, this is not the first time that the fares and freights have been increased. The fare was increased once in 1951 when the third class fare was increased to 6J pies per mile. And then in 1952 the freight on coal was also increased. Since that time, the country has been demanding the reduction of the fares, especially on the third class, and also for the reduction of freight but the hon. Minister has brushed aside this popular demand and has gone out to present what he calls a telescopic fare to the country. Today, Sir, we are faced with all kinds of phrases. We have already got "socialistic pattern"; then we hear about the egalitarianism of the Congress regime and now we have got the telescopic fare. have wonder-

ful performances by Ministers inpresenting us with a number fascinating phrases; but at the same time we find that they are all out to. pick the pockets of the poor people. If this is the journey to socialism, L think the greatest cadres of the socialistic pattern, of the socialist regime would be found among the; pickpockets that live in the world today talking only figuratively. The hon. Minister would not pick my pocket; but his administration is pic*, ing the pockets of so many people

It has been pointed out very righ'tly by Members on that side of the House and also on this side that this increase in fare would hit the poor-people of India. It is the poor people that seem to have been the target of the socialistic pattern. I should have thought that when they are talking: about socialistic pattern they would try to reduce the fare and at least give an earnest of what they say; but, on the contrary, we find they are moving in exactly the opposite direction. We have made calculations and we think that anything between 80 to 90 per cent, of the travelling public will have-to pay this increased fare. As you know, few are the lucky people who travel long distances; the overwhelming majority of the people of our country-agriculturists and workers and middle class employees-travel! short distances and they are all confined to what he calls the 'first leg' of their journey. Their legs are not long enough to stretch into the second phase and that is a thing which should be noted. But we find that the hon. Minister has chosen to increase the fare. It does not bring much money,, but he is trying to measure to what extent he can mulct the people, to what extent increased taxation can be imposed upon the people. This is a reconnaissance attempt on the part of the Railway Minister and his colleague in the Finance Ministry would be naturally looking out for the reactions and results of such efforts. Therefore, I say it is the small men who are being adversely affected by the socalled telescopic fare.

[Shri Bhupesh Gupta.]

The same thing happens in respect of freight also. In the Budget speech itself the hon. Minister has said that commodities in common use would have to pay a higher rate of freight up to a distance of 850 miles or so and for the first 300 miles the freight would go up by no less than 10 per cent. Now, what are the things in common use. we all know and once you increase the freight on things in common use, you hit the people, you hit the trading sections of the people who are lower down in the trade. Therefore, here again we find that the small men, the poorer people including the small traders are the targets of the Minister.

Sir. I have worked it out. Take. for instance, West Bengal. Almost all "the placescommercial places and centres—in West Bengal, where trade and business is carried on. fall within a radius of 300 miles of Calcutta. That is to say, the internal trade of West Bengal is more or less restricted within that distance. Now. all of them, whether they sell or whether they buy, will have to pay a higher rate of freight and it would go up to the extent of 10 per cent. Naturally the incidence of this increase does not lack any guts. If any Member has told would fall upon the consumers, upon the common masses of the people, apart from the fact that they would hit ihe businessmen and traders. monopolistic stock. He has got plenty of guts to At a time when we are passing through a crisis hit the people; he has got plenty of guts *o hit as far as the small and medium industries and the traders, the small businessmen, the businessmen are concerned, how is it that the Government should have thought it wise to increase the freights? How .is it that when the that credit of having guts. The only thing is that purchasing power of the people is falling, the the guts are being misused to the great Government should have thought it wise to increase the freight charges on the commodities that go into daily consumption of the people the essential commodities and other necessaries of life? Sir, I understand that the monopolists have their own reasons to thank the hon. Minister for the reduction in freight as far as lon&er distances are concerned because it is they who will benefit from i it. Because It is. the monopolists who /

have their business spread all over India, who send their goods from Bombay to Calcutta, from Calcutta to Madras, and so on, and it is these gentlemen who are very friendly with the Congress and for whom there is no lack of love and compassion on the part of the Minister. It is this Big Money that will reap the harvest of the telescopic fares and freights that the hon. Minister has introduced tori aj. So this is another bit of socialis tic pattern that is unfolding itself before the public eye and the country will take note of such socialistic pattern. The journey to socialism seems to be something which on the one hand hits the people and on the other hand befriends the monopolists and extends to them concession after concession.

Then, there is the freight Increase tn 'Smalls' as they call it, and this again will hit the people as the minimum freight has been raised from Re. 1 to Rs. 1/8 that is to say, by fifty per cent. Can you imagine that an increase should be made to that extent? And he says as far as other quantities are concerned the maximum increase would be about 12 per cent. This is clearly stated¹ in the speech made. The hon. Minister him that he lacks guts, I think, he is profoundly mistaken. He has plenty of guts to back the consuming public, the travellers, the passengers and «Il the rest of them. Therefore I give " him misfortune of this country.

I mentioned that this is a budget cf very small development. Here again ..

MR. DEPUTY CHAIRMAN: What is the rate per mile in Russia?

Sum BHUPESH GUPTA: I think the hon. Minister can go to the Soviet Union and finr"

that information.

SHRI BHUPESH GUPTA: We are here talking about the Congress brann of socialistic pattern. Why bring in "Russia"": At least in the matter of budget we must have peaceful coexistence as far as these countries are concerned. Let us deal with our own country.

Now, development in Railway means essentially development in the construction of new lines. The total mileage today is 34,406 and at the time of the transfer of power it was something like 33,985. Therefore in this period of seven years the increase has been only to the tune of about 421 miles—a negligible increase in 7J years, not much to be proud of. If you look at the figures for new construction, you will find that they have got 335 miles under construction the last mile of which will be completed by 1959 and under this budget another 152 miles will be taken under construction. This is more or less the plan and nobody will say that it is something very big. On the contrary, it is only a routine addition to the mileage that has been going on in India since the day of the British and I should have thought that the hon. Minister, being a Congressman and at one time having fought for Swaraj, will do better than the Englishmen sitting here had been doingadding a few miles every year to the total mileage of the country. India has an area of 12,69,640 sq. miles—a vast country which remains uncharted as far as railways are concerned and the development that has been made in this matter is very, very negligible and nothing to write home about.

Another aspect of the development is passenger amenities. Passenger amenities constitute a vital feature in the railway development scheme. There, of course, we know something has been done. Some sitting accommodation has been provided in certain trains and in some trains sleeping accommodation has also been provided.

MR. DEPUTY CHAIRMAN; You can give Some fans have been fitted here and there. But the main problem today if. the problem of overcrowding and that I has not yet been solved at all. That is our complaint. We know that somt people can now sit in certain trains and travel, but have you seen how they sit? You can make them sit in such positions that they become motionless creatures, being pressed from aril sides. They may have the comfort of sitting like this; but we do not call such a thing amenity.

> Sir. any saloon where four people could be accommodated can be converted into a veritable hell if about forty or fifty people are packed in there. We are very comfortable in this House—a happy family of two hundred and odd people living in an air-conditioned room in the Chamber of the Rajva Sabha is very pleasant. But imagine if two thousand people were packed in this House, what would be our comfort? What would happen to your comfort. Sir? That is what I want to know. Therefore, the issue is not one of pointing to those cans that they speak of; or to the improvements that you have made for sitting accommodation; or to some sleeping berths that you may have adjusted int<* certain trains. The point is as ta> whether you have increased the carriages to relieve the congestion and suffocation that is taking place. Now. Sir. we hear about the black hole ot Calcutta, although a false story. But little "blackholes" are being enacted in the railway compartments. Some day some historian will write that while the "blackhole tragedy" was not true, the little blackhole tragedies enacted by the Congress Government in the third class railway compartments were true.

Now, I will point out two things:, from the point of view of development. In 1938-39 there were 5217 broad gauge coaches on line; now iii 1953-54 there are only 5182 carriages on broad gauge lines. This is what you find from the statement issued by the Railway Administration. Now, inr the M. G. the number has

[Shri Bhupesh Gupta.] slightly increased in this period from 2331 to 2777. That is all we find here. Yet, it is the third class passenger who provides you with the fares arid the receipts under this head. According to our calculation and the statement given in the Government publications also, in 1938-39 the number of third class passengers who travelled were about 48 crores. Today. 111 1953-54. it had gone up to about 115 .^crores. Now, the number of passengers had gone up from 48 crores 10 115 crores. The number has more than doubled. Correspondingly one should have thought that the number of carriages would have been doubled or something like that. But you find that the carriage position remains more or less the same. And as far as the broad gauge is concerned, the number is somewhat less than it was before the war. I think this is not the way to build up the egalitarian society. I can tell the egalitarians of the Congress that they would' do bet ter to build more carriages instead of building up phrases and phraseological things to be dished out to the country to deceive it.

MR. DEPUTY CHAIRMAN: What was the number before the war?

SHRI BHUPESH GUPTA: Sir, I have taken the figures from the Gov--ernment publications.

MR. DEPUTY CHAIRMAN: What was the number of carriages before partition?

SHRI BHUPESH GUPTA: Now, Sir, the position has not improved. The figures relate to the Indian section only, I am not counting Pakistan here. I am leaving it out I am that much honest.

SHRI B. C. GHOSE: Not wholly honest!

SHRI BHUPESH GUPTA: They won't believe in our honesty at all. He is an honest gentlemart, but in the wronp way.

SHRT B. C. GHOSE: What is meant by "wrong way"?

SHRI BHUPESH GUPTA: He is honest for the monopolist class.

Therefore, Sir, what is important today is to increase the number of carriages rather than sitting accommodation with little elbow room. We want to sit in the train like civilized human beings. Then, sleeping accommodation in all the night trains—that is what is essentially needed today.

Then, he has told us that dining car has been provided and it is open to all. What a consolation! Now, can you enter the dining car and buy the food? It is expensive, prohibitive for the third class passenger. It is no use telling us that the Imperial Hotel is open to the people of Delhi, when I know that the cost is such that, except very few rich people, none cam pay the price at all. Therefore,' what is essential for the Minister is to provide good, suitable food at cheao price, so that the common people can take advantage of such things.

SHRI GULSHER AHMED: You can go to Nirula and you can get the same quality.

SHRI BHUPESH GUPTA: Labour welfare is another item. The less we talk about 'welfare', the better. But it is a Welfare State. Some moonshine talk about welfare has to be given here and there. I can quite understand their reason for it. But if you look into the Budget, you will find that only Rs. 60 lakhs have been provided for a million employees on the railways. And it. comes to roughly about eight annas per month, or six rupees per year. This is the welfare dispensation of the Welfare State to the railway employees who run the railways of India today and who are doing their job with workload going up every month and in the midst of all manner of difficulties and handicaps.

Sir, then you have, of course, these wages and other things. Now, no

provision has been made-no indica- / tion whatsoever—in the Budget for in! creased wages and emoluments for the I railway employees, especially those I who are very poorly paid. Now, i Class IV employees get on an average Rs. 92 per month—some get less; some more. But on an average they get Es. 92 per month. If I take category *B' of Class IV employees, the average comes down to Rs. 81 per month. But. Sir, you will remember that about 4,92,000 belong to category 'B' of Class IV. That is to say, nearly half of the railway employees get less -on an average Rs. 81 per month. And even Class III employees on an average get Rs. 150. Therefore, if you put Class III and IV employees together, you will find that the 9,57,000 employees do not get even a living wage from the Railway administration. Contrast this with what the officers are getting. 2522 officers between them get Rs. 3.81 crores. Roughly it comes on an average to Rs. 1050 per month, per officer. This is what we find. Then, of course, art the apex of the grand bureaucracy in the Railway administration, there sit the Railway Board with each gentleman getting Rs. 4.000 per month and plus something more which I do not know, but the demonstration of which we sometimes see when we look at them moving about. That is the position, 9ir. This is unjust. Is this egalitarian society? Is this "socialistic pattern"? On the one hand, you have very few people getting a lot of money; on the other hand, you have down at the bottom lakhs of people denied even a decent and the barest living that civilization demands today from any civilized Government. It is no good, maintaining such standards, to talk about "socialistic pattern".

Then you have, Sir. 1.80.000 hands who are kept permanently almost as "temporary" hands. They are not made permanent. They are condemned to the temporary position. Why is it done? We know Sir. when you maintain them as temporary hands, you have certain advantages

over them and that is why they are denied certain benefits which they would have otherwise got had they been made permanent,

I

Not content with that, the Raiway Administration are now converting certain temporary posts into casual labour posts. And there is reason for It, as far as they are concerned. They know that if people are maintained in the cadre of temporary posts, the Pay Commission's recommendation comes into operation, and the wages and emoluments have to be given on the basis of that. That is to say, no one could be given less than Rs. 70 per month. Now, if you transform them into casual labour, you can give them a wage at the market rate, between Re. 1/- and Rs. 1/4, which comes to about Rs. 32 at the highest, counting 26 days in a month. This is why we find that the Government is resorting to a direct cut in wages in this man-ner, and I think that this high-handedness on the part of the Government will not continue for long. Here we find a conspiracy on the part of the Railway Administration to deny the workers their wages and to effect a wage cut and to take advantage of poverty and suffering of the railway-men in order to make them do 'serf labour'. And here we are told that we are on the highroad to egalitarian society and we are basing our policies on a socialistic pattern of society, and what not.

Sir, then you find that the house rents are being again increased in respect of a large number of Railway employees. Here again, the excuse is that they are sta ndardising them. Now, I can understand standardisation, provided such standardisation means improvement in the life of the people, especially the Railway employees and workers. But here we find that the smaller men, the poorer men in the railways, are being made to pay a higher rate of house rent today than they had been paying before. And complaints have been pouring in

[Shri Bhupesh Gupta.] from all quarters, from all the Railway zones, from all the Railway centres, that this is something which is absolutely unjust and intolerable. Still, the Railway Administration would not listen to the grievances of the people and do something about it.

Then, Sir, you find that the workload is being increased. Workers are forced to do skilled work. You And in various places apprentices and other people are made to do skilled labour, but they are not paid" according to the rates of skilled labour. Working hours are being increased; for instance, in Motibagh—the Eastern Railway— you find that the working "hours of the gangmen have been increased from 48 hours to 52 hours. And that Is going on in many centres. Many railway conferences have taken place, and you find that the railway workers liave been complaining til over the land that work-load today is much higher than it had been l>efore, without bringing any corresponding benefit by way of increased emoluments. Sir, you will realise that the number of passengers has increased by two and a half times. And the number of employees in class IV, in 1938-39, for instance, was about 5,03,000, whereas in 1953-54, the number was about 6,10,000, including those who came from the State Railways. The passenger increase on the trains has gone up by two and a half times. Therefore, one should have thought that with the increase in the passenger traffic, the Government would be lightening the burden of the workers and the employees by bringing in more workers and employees to man the posts. But instead of doing that, they have resorted to increasing the workload of the employees.

Again, Sir, we find thjat privileges and concessions are oeing cut all over the land. Now. Sir, I can give many instances. I can tell you hat certain passes used to be issuec to retired official, which have now been cut down. And if an officer retired at the age of 55 he.would not get the pass

once year but once in five years only. I do not. know what is the expectation of our life after attaining 55 years of age. Many of the Railway workers will not be fortunate enough even to avail of that facility. Then, the Railway employees, especially the poorer employees, are not being given the facilities of Railway passes, although we find that the higher-ups can travel in air-conditioned trains and can enjoy all the advantages that the Railway Administration can shower upon them.

Again. Sir, you will find that hos pital facilities given to the Railway employees are negligible, so much so that there is a wide-spread grievance among the Railway employees all over the country. The Railway workers have been complaining and demanding: "We want medical amenities to be expanded, at the same time ensuring that they become really a medical relief." In the Motibagh centre, Sir, you will find that the maternity bene fits are not given to the seconddelivery cases unless.....(Time bell rings.) Let me continue. Sir. I have not finished

MR, DEPUTY CHAIRMAN: Please finish soon. (Time bell *rings*.)

SHRI BHUPESH GUPTA: Sir. words are important, not the bell.

MR. DEPUTY CHAIRMAN: You have already taken 45 minutes.

SHRI BHUPESH GUPTA: Sir. words are important, and I should be very lucky, if I am able to finish before an hour. I hope I would have that luck

Mr. DEPUTY CHAIRMAN: Please finish soon.

SHRI BHUPESH GUPTA: Sir, now maternity benefits

Sir. I am sorry you interrupted me on a very delicate point. I was dealing with a very humane problem. Maternity benefits are not given to

the mothers for the second delivery until three years have passed between the two deliveries. I do not Know if there is an effort to try that scheme of family planning and all that rubbish here, but I find that this is something which is abominable to good conscience

DR. SHRIMATI SEETA PARMANAND: I would rise to a point of order that such remarks against the Chair should not be allowed. We have to uphold the dignity of the Chair—calling the Chair as interrupt ing......I would like the hon Member to withdraw that expression........

Mr. DEPUTY CHAIRMAN: Let him continue. Please go on, Mr. Gupta.....

(Interruptions.)

SHRI-BHUPESH GUPTA: It is a oarliamentary phrase, and the Chair is for the well-being of the House.....

MR. DEPUTY CHAIRMAN: Please continue your speech

SHRI BHUPESH GUPTA: It is an English term, the hon. Lady should know it.

DR. SHRIMATI SEETA PARMANAND: When the Chair is asking a speaker to limit his speech, it is not very dignified on the part of that speaker.......

SHRI BHUPESH GUPTA: I do not know of any rule which discriminates between the Chair and any Members of the House in respect of language.

MR. DEPUTY CHAIRMAN: Mr. Gupta, I am here to interrupt you, if it is necessary.

SHRI BHUPESH GUPTA: Yes, Sir, Now, whenever I speak, I find a lot of difficulty. That is my misfortune. it seems. I want to speak on this problem...........

MR. DEPUTY CHAIRMAN: Yes. But you have to be brief. There are a laige number of speakers including your own party-men.

1.10 RSD

SHKI BHUPESH GUPTA: When you put me down in the list. J thought you had probably decided to control

MR. DEPUTY CHAIRMAN: Br.' you seem to be uncontrollable.

SHRI BHUPESH GUPTA: I realist.. But even then I would insist upou my right to speak. You can by alt means shut me out, and then let th« country know that I have been shu out...........

SHRI KAILASH BIHARI LALL Perhaps, Sir, you are not enforcing your own order.

MR. DEPUTY CHAIRMAN: Le< him go on.

SHRI BHUPESH GUPTA: You ait, there to enforce the order. Whr; don't you try?

Now, Sir, the hospital arrang ments are absolutely inadequate, ane. I think they should be gone into and some suitable arrangements should bi made.

As far as the recruitment and promotion are concerned, of course there is absolutely no principle fol lowed there. Higher posts are givev to people through direct recruitmen People from the lower grades ai not promoted to the higher poste The result is that, on the one hand, you cannot draw upon the aggregate experience and individual ir:perienco of the employees by such promotions, and on th other hand, then-is no incentive for better work anf meritorious work on the part of tht employees, especially when they know that they do not stand chance of promotion. Sir. the Gov ernment tell us that they are trying to build UD the cadre by recruit ment. I am saying that the cadre has not to be built up. But those people, who have been in their posts for a number of years and have acquired experience and knowledge in the running of the railways, I should be given promotion according

[Shri Bhupesh Gupta.] to their seniority. And that is most important. That is the way to build up a cadre. That is the way to create a spirit of selfless work and initiative.

Then Sir let me come to the question of the workers' interests and atrocious Safeguarding of National Security Rules. I should have thought that in this Budget speech, when there is a lot of talk about an egalitarian society, about adhering to a Socialistic pattern, the Government should see to it that, the McCarthy rules of safeguarding of the national security framed in 1949 are discarded once and for all. Under these rules., Sir., no less than 300 railwaymen have been prosecuted and victimised or dismissed or suspended and again many of their cases are still pending. Here is a case of Mr. Anantanarayanan. Railway Assistance Bridge Insaector. Pakala. He was victimised. His case went up to the Madras. High Court, and the judgment ot the Madras High Court is a howling condemnation of the McCarthyism of the Railway Sir. the charge against him Administration. was that he was used to spreading the doctrine of communism among the public and the railway staff. The hon Judge ordered the restoration of this railway employee to his former post He says:

"To the questions which the petitioner is entitled to ask in relation to the charge as to when, where and how he spread the doctrines, the charge gives no answer. Besides, as a charge, it strikes one as most extraordinary. If a person could be dealt with on this ground, every librarian in our Universities and in our colleges who issues a copy of Karl Marx or Engels would be liable to disciplinary action because by issuing the books he spreads the doctrine of communism."

This is how a Judge of a Congress High Court pronounced against thp charge preferred against one of the members of the Railway Administration.

SHRI O. V. ALAGESAN: What does he m&an by a Congress High Court?

MR. DEPUTY CHAIRMAN: Please withdraw that expression. You should make no such allegations. To say that it is a Congress High Court is a reflection on the High Court.

SHRI BHUPESH GUPTA: A High Court under the Congress Regime.

SHRI H. C. DASAPPA: Even that is not fair.

SHRI P. S. RAJAGOPAL NA1DU: On a point of order, Sir

MR, DEPUTY CHAIRMAN: Thu High Courts are established under the Constitution of India.

SHRI BHUPESH GUPTA: But on the recommendations of the Rajpra-mukh or the Governor, and the President also has a say in the matter.

MR. DEPUTY CHAIRMAN: Please do not make any reflections on the courts here in Parliament—against the High Courts or the Supreme Court.

SHRI BHUPESH GUPTA: Where is the reflection here? I am. only paying it a compliment. I have said, 'a High Court under the congress regime'. Can't I say that?

_vMR. DEPUTY CHAIRMAN: You don't go on saying such things.

SHRI BHUPESH GUPTA: I will say 'a High court under this administration or regime headed by the Congress leader, Prime Minister Jawa-harlal Nehru'.

MR. DEPUTY CHAIRMAN; Before you proceed, I am just making this announcement. We have got 10* hours to discuss the Railway Budget. Your party will get one hour. You

can take as much time as you like if you are not putting up any oiher member of your party to speak.

SHRI BHUPESH GUPTA: Suddenly you are applying this rule.

M.R. DEPUTY CHAIRMAN: Only two days have been allotted.

SHRI BHUPESH GUPTA: I know the time allotted to it. It is 10J hours. But I will request for an extension of the time limit because the matter will have to be discussed threadbare.

MR. DEPUTY CHAIRMAN: You d.scuss this matter with the Chairman. I have given you the limit of time to which you can go.

SHRI BHUPESH GUPTA: I know. The hon. made this observation. Now, this is what is happening. The charge against the man was that he belonged to the Communist Party, May I know since when belonging to the Communist Party has become an offence? It is a legal party. In the ether House and also outside, the Prime Minister says that he does not think in terms of communism or antieommunism, but here we find that the rights of the people are being trampled upon, people are being prosecuted and victimised on the charge that they belong to the Communist Party or propagating communist ideas. I say, Sir, that the Prime Minister is certainly thinking in terms of anti-communism and that is why such a victimisation is being resorted to by the Railway Administration. At the same time, how is it. I would ask the Prime Minister, that all this pornographic literature from America is being allowed to he sold on our Railway platforms, while literature about. Soviet culture is being banned and barred, even nfter seeing what America has and even when we are trying to develop friendship with the other country? Sir, these things are going on in the Railway Administration. Prosecutions are go.ng on. The so-called Watch and Ward Department are not interested in

savins money, are not interested ir seeing that things are done properly. On the contrary, they are interested only in suppressing trade union activities. Here we find that Ministers are functioning with their likes and <lu iikes of trade .unions. Some trade unions they like: some others they do not like, and so they recognise some unions while others they do not recognise. Recently the Federation of Railwaymen called a meeting in Delhi, but the Railway Board decided not to recognise this meeting and not to issue oasses to the peoole who were coming here for that purpose, contrary to the practic-p so far followed by the Rail-way Administration. This sort of thina is going on. There is a statement, in the speech that labour relations have Certain oeop e are in the good improved books of the Railws> Administration, versbiui grata cf the Railway know Administration, and so they are recognised, but a well-known and important union like the South Indian Railwaymen's Labour Union been recognised, although it is duly qualified for recognition: as against that, another union whicfi has negligible membership is recognised. This sort of thing is happening. I say that the Watch and Ward Department and the Security Department should not be turned into a second I.B. of the Railway Board and the latter should not sit there as the general staff commanding and presiding over this army of I.B. men suppressing our trade unions and trade union activities in the typical McCarthy way. ask them to address their minds better their thoughts belter, to the more efficient running of the railway system in our

Sir, lastly I would like to say a few words about the finances of our Railway Administration. I do not shaK the hon. Minister's view in this matter. I have very strong complaints to make against him. I think he has been misled into thinking that this is the right way of handling our funds. First of all. let me begin by saying that it is not right that Rs. 7.18 crores surplus should be put into the Revenue

[Shri Bhupesh Gupta.] Reserve Fund instead of into the Development Fund. As you know, the Railway Convention Committee last year made the recommendation that surplus funds should be credited to the Development Fund and not to the Revenue Reserve Fund. Now, thai decision has not been followed by the Railway Administration and the hon. Minister has not thought it wise \o take that advice from the Railway Convention Committee. Then he said —I don't know the reason-that it is becoming necessary to have an increase of revenue by Rs. 10 crores by increasing the fares this year. The hon Ministei would say that he requires the monty for the lean years. On tho one hand, you are saying, in the same speech, that you see greater uneconomic activity and at the same time you are talking of the lean years. How do you reconcile these things? You can't nave both ways. You cannot run with the hare and hunt with the hound. Either you think of the lean years or talk about economic activity, either the one or the other and he is a very intelligent person, intelligent for a long lime and he knows the real thing. He knows thoroughly that the country's economic situation is far from good. The country is passing through a crisis and the economic prosperity is net all so bright as it is painted in the budget and other speeches. Therefore, he wants to make provision. I say that it is not necessary because you have got in the depreciation fun 1 Rs. 102 crores and in the Reserve Fund mother Rs. 38 crores and if you add the present fund of Rs. 7 crores or so, you get a fund of nearly Rs. 150 crores to fall back upon and that is good enough. Every year you are finding money. Therefore I say that there is nothing to fear even if I assume that hard days may have to be met by the Railway Minister. I think that this provision is absolutely uncalled for and t is not proper that, when the resources are there, when the ways and means possibilities are there, the Railway revenue should have been boosted up by increasing the fares of passengers by increasing the

freights. That is not the right way of approaching the problem.

Sir, I make one point clear here. It is not our contention, if I may say so, that the Railways should not find some revenues for the general budget. From the railway undertakings, that should be found', but the Railway funds should be so administered that the revenue is not found at the cost of the people by increasing the fares or freights or at the cost of the workers or by deferring payments to them by refusing to fulfil the legitimate demands that the railway employees and workers are advancing from time to time. This whole matter should be gone into with that nerspective not from the point cl view of a revenue-grabber.

Another feature in the budget is that Rs. 90 crores provision has bewn made for buying locomotives, boilers carriages, wagons etc. Out of this Rs. 40 crores will be spent for purchasing 39,000 wagons in the course of the year—24,000 will come from outside and 15,000 will come internally. Theyv are about 100 crores under the Five Year Plan left in their hands and some. how that has to be spent. So they go in for reckless purchases regardless of other requirements of various items. 1 say that you would lose money there. So I say this question of purchase should be gone into, because we feel that our Railways are not such as would permit Rs. 40 crores of money being spent in one year for the purchase of certain railway wagons at this stage.

SHRI H. P. SAKSENA: To remove over-crowding, my dear friend.

SHRI BHUPESH OTJPTA: People don't travel in wagons! He thinks that human beings have become goods in their egalitarian society. Not yet— you will take some time.

Now about stores purchase, there you have to be careful. I find from the statement issued by the Railway

Ministry that in 1953-54 direct imports account for Rs. 12.2 crores and import ed stores purchased in India account for 13.4 Stores of Indian crores. manufacture or purchased in India: comes to Rs. 64.4 crores. You will find that a large percentage of stores bought from abroad and not'Only that, but what is supposed to have been in ternally procured really comes from certain British business concerns like Balmer Lawrle, Braithwaite Burn and Jessops. These are monopolistic concern?. I would only make one sub mission in this connection. I hope the hon. Minister will kindly listen, be cause I speak on very reliable informa tion. In thp matter of stores pur British concerns in India chases, the come to an internal arrange have ment so that they can capture all the tenders that you issue, so that and quote price through can dictate an internal arrangement in order see that no accepted tender goes out side the range of British producers I think this is a very serious thing and I cannot divulge the source but at the same time you have your Security Department, you have your internal administrative department and Go into this matter and find all that out as to how they are trying to de Railway administration. ceive tne What I say in this connection is the internal sources should be develop ed and I say since the Railways hi to rely on such heavy store purchase every year, these concerns-Balmer Lawrie, Braithwaite. Jessops, etc., be longing to the British should be taken over and you turn them into State concerns so that they can feed the Railways and their existing assets can be diverted into national production for developing our economy. How on earth can such important industries. on which such vital industries as Railways depend, be left in the hands of foreigners who e in the interests of their country-Britain-but not in the interests of our'country? The time has come when you talk about socialism, of socialistic pattern, egalitarianism. etc. to Is* prove your tons of propaganda: by an ounce cf action in seizing these companies

incorporating them into national assets. I think I can rightly mane this demand of the Government in the situation, when they are making so many speeches socialism. Here is the picture of Railway administration. We would like our Railways to be run on proper lines. I would like to see our Railways to be run by the railwaymen of our country, thinking that they are doing a great service to the people am' the nation. I would like to see thaT. people get a' fair deal under the ad ministration. I would like to see passengers getting relief and those people who are engaged in trade and commerce also get relief. I would also like to see that the administration is run economically so that revenue could be found for the development projects oi "our country for the industrial and economic advancement of our country but here again I say that the Railway administration must recast its policy, must change its outlook. It is no good to change Railway Board periodically, from time to time. It gives us little consolation.. Have the important posts manned by men with greater outlook, with vigour and with a greater sense of patriotism and with a new outlook on life so that they go at it and change the whole business which has gone against the vital interests of the passengers against the vital interests of the railway passengers: against the vital interests of the economy of our land. Railways is an important sector and it is there you get the test of socialism. It is iixz biggest public sector in our country which employs about a million people and which deals with hundreds of crores of people. It is there that you should give the proof of your preachings. You should prove yejr sincerity, if you have the slightest sincerity. So far we find that the Railway administration is being run not only on capitalist lines but with a monopolistic bias, with a bureaucratic bias. The time has come to put a stop to these. With out doing this, all this talk about egalitarianism and socialism is a gross, colossal deception, and a bluff to the people. The time has also come now for the people to call this bluff as

the people of Andhra have already called this bluff.

SHRI GULSHER AHMED: Sir, I have listened very carefully to the speech of my hon. friend but I am sure that most of the hon. Members of this House must have heard the same speech, with little variations or changes, last year and the year before. I don't want to say anything more than what, I have said about Mr. Gupta.

I will just say generally about Railway Budget that we all must give credit to the hon. the Minister for Railways for presenting a very cheerful budget this year. If you study the Railway Budget of last year or the year before, /ou will find that the Minister was not so cheerful and happy while presenting the Budget. This year I am glad that he is more hopeful and credit should be given to the hon. Minister that he has been able to solve many of the difficulties and this time he has presented i. Budget with the hope of prosperity and in a good spirit because the Railways are going ahead with good speed in their developmental programmes. I will just give you one paragraph from he last year's speech of the Railway Minister where he was hesitant, and not very clear in his mind as to how he was going to get the money to make the railway contribution to the first Five Year Plan. He was also not very sure whether he would be able lo get money from the general revenue. This is what he said in his last year's Bud-gei speech:

"I have endeavoured to indicate broadly to the House the principal features of the developmental programme during the budget year. Although we are doing our best to improve au\. extend rail transport facilities in uus country. I am aware that much "more needs to be done. Considering the vast areas in our country which are awaiting economic exploitation through the introduction of satisfactory transport facilities. I feel it is necessary to adopt a bold policy of development and expansion of the railways."

I am very glad the hon. Minister has adopted a bold policy this year. He goes on and says further:

"The prospects of any fresh financial resources are none too bright. As a result of factors which have increased working expenses, there is likely to be a shortfall in the amount which the Railways are expected to find from their own resources for the execution of the Five Year Plan. Against a sum of Rs. 320 crores to be contributed by the Railways towards "the resources of the Plan, the contribution for the first three years is likely to be Rs. 165 crores only and it is estimated that there will be a shortfall of about Rs. 60 crores."

• am very glad that this year, in his speech the hon. Minister has been able to find money and not only has he been able to find money to complete Rs. ^00 crores. that was the target for the railways to complete the programme, hut he has succeeaed in getting Rs. 13 crores more towards the development of the railways.

Now I will come to the next point, the point about which almost all the non. Members have spoken here, had something to say. And that is about the three-legged fare of the Railways. I am afraid1 most of the hon. Members have not given the mathematical consideration to this problem. If you calculate the fares of the two legs, that is. 300 miles, the increase comes to four annas fcr the III class. According to new fare it, comes to about Rs. 9/4 that is, mere is an increase of only *i* annas, that is to say, about 1 pice in a rupee. Therefore, really what the hon. Minister has do.' increasing or decreasing the railway fares, is to earn more money but he has tried to see that no travelling public should feel the pinch of the increase on account of <he fare and at the same time the railways should not suffer loss in revenue.

I may now give another example. A man going from Delhi to Madra-s will

now have to pay about Rs. 5 less than before. mond, Suppose, as was suggested by some hon. Members, the position had been reversed, then what would have happened? A third-class passenger going from Delhi to Madras would have had to pay Rs. 5/- more. Now. the person going up to 300 miles will be paying only 4 annas more. This, 1 think, is a very nice way of adjusting the interests of the public in such a manner that at least the man who goes from Delhi to Madras will be able to save Rs. 5 and with that money u = can get hismeals and it will go a long way' to give him relief. It has iieer said that the majority of the public travel between the distances of 1 to 300 miles.

SHRI H. P. SAKSENA: I would re-auest the hon. Member to speak a litiji-fouaer.

SHRI GULSHER AHMED: I have shown just now that this increase o, 4 annas in Rs. 9 will not be much .">nd I do not think any travelling public will feel it. So I think the criticism that has been made by most rion. Members is not very correct that our Railway Minister has tried to earn more money by taxing the poor pe--pie.

Then, Sir, I come to the development plans under the Second Five Year Plan, because I am much concerned with The hon. Minister has oeen pleased to express in his speech that he has taken care to see that surveys should be made for new lines which he intends to start constructing in the Second Five Year Plan . In his concluding sentence he has said that those lines whose surveys are being done or are under consideration in 1h<-Second Five Year Plan are given in the Explanatory "When Memorandum. ! see this Explanatory Memorandum, do not find any mention of any railway line going to be constructed in Vindhya Pradesh. three years ago, in this very House I had made a strong request to the hon. Minister to consider the case of Vindhya Pradesh because that area is full of coal, dia-

bauxite and other minerals which can be easily put to good industrial use. Nobody likes to come to that area because there are no means of communication. The area which is full of coal is fai away from the nearest railway line that nobody likes to exploit that coal. I would, therefore, suggest that a railway line from Robertsgunj in Mirzapur District should be constructed to Shahdoie or Umaria which lies on the Bilaspur line, the line which is going to Nag-pur from Katni. We have tried In our humble way in the State to start a thermal station somewhere near Shahdoie and I think railway line will be an impetus to start an aluminium factory on a large scale. There are several colliery mines in that area. So. if the hon. Minister thinks that he cannot construct railway lines all over the State, at least this line should be constructed as it is very essentia! for the industrial development of 1he State..

Another thing which is very surprising, Mr. Deputy Chairman, is this that my Spate's capital is not connected by any railway line. It is actually sbout 32 miles from the nearest railway station—Satna. Recently Schia station has been remodelled and a large sum of money has been spent. I think with the same sum plus probably a little more, the Railways would have constructed a railway line connecting the capital.

SHRI O. V. ALAGESAN: That very optimistic

SHRI GULSHER AHMED: And the other amenities could have been deferred for some time. Lately the Deputy Minister had been to Rewa and the people have told him their difficulties, due to this lack of means of communication for the industrial development # of Vindhya Pradesh and I am sure the Deputy Minister must have told the Railway Minister about all that. T hone something will be done to this forgotten area.

Apart from this, whatever railway facilities we :i?ve got in our State are

[Shri Gulsher Ahmed.] not up-to-date. The main railway station in the whole State is Satna which is on the main line from Calcutta to Bombay, *via* Allahabad. The cond¹ tion of the goods shed there is so bad that sometimes goods have got to be kept outside the station and there is only one *Chavokidar* or watchman to look after all the goods_iying outside the goods shed in the night.

5 P.M.

A lot of pilfering takes place and it takes place in such a manner that no complaint is being made against this. It so happens that people take just one seer of sugar or dry fruits and the merchants do not care to make a report which will entail all kinds of troubles. So he keeps quiet. That sort of thing is happening on a large saBe. I am sure, the Deputy Railway Minister would have noted all these things when he visited the station some time ago, and I am sure these things must have been brought to his notice.

The other difficulty at Satna station is that the railway colony—which is a very big colony, because there is a Loco Shed and number of people are employed there—is on the other side of the town and the railway employees have to cross the railway line every now and then and their children have to do the same thing while going to school.

SHRI V. K. DHAGE: Is the hon Memoer likely to take more time. Sir?

MR, DEPUTY CHAIRMAN: I think he is winding up.

SHRI GULSHER AHMED: I have one or two more points, Sir. and I will take some time

MR. DEPUTY CHAIRMAN: You can continue tomorrow. The House stands adjourned till 6 p.M. for presentation of the Budget papers.

The House adjourned at two minutes past Ave of the clock till six of the clock.

The House re-ass.embled at six of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

PAPER LAID ON THE TABLE

THE BUDGET (GENERAL), 1955-56

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1955-56.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 o'clock tomorrow.

The House then adjourned at one minute past six of the clock till eleven of the clock on Tuesday, the 1st March 1955.